

**Directorate General of Foreign Trade
Ministry of Commerce & Industry
Udyog Bhawan, New Delhi
DES-VII**

**MINUTES OF NORMS COMMITTEE (NC-7) OF 'PLASTIC & RUBBER PRODUCTS' MEETING NO. 23/08 HELD ON 19.09.2007 UNDER
CHAIRMANSHIP OF DR. SHYAM AGARWAL, ADGFT**

Meeting No. **23/87-NC7/2007** of **NORMS COMMITTEE (NC-7)** dealing with **'Plastic & Rubber Products'** was held on **19.09.2007** under Chairmanship of Dr. Shyam Agarwal, ADGFT, DGFT, Udyog Bhawan, New Delhi-110011. Following officials attended:

- 1) Shri S.K. Samal, Jt. DGFT
- 2) Shri Ishwar Singh, Dy. DGFT and Convener
- 3) Shri Shaish Kumar, Industrial Advisor, DIPPI
- 4) Shri S.R. Meena, US (DBK), Department of Revenue

2. Committee confirmed minutes of NC Meeting No. 21/08 held on 05.09.2007.

3.1. Committee, after deliberations, approved following cases:

PART – A (MANUAL APPLICATIONS)

3.1.1	Case No. A-259	TEXX ONE PRIVATE LTD.	HQ F. No. 01/87/50/1342/AM05/DES-VII	Status: Approved
	NC No.: 23/08 Dated 19.9.2007	Adv. Lic. No. 0410066110 Dated 10.1.2005	RLA F. No. 04/81/40/226/AM05	

Application: Request is for adhoc norms for following:

Sl.No.	EXPORT ITEM	Qty
1.	SINGLE SIDE TEFLON, PU COATED BREATHABLE POLYESTER FABRIC (HAVING COATING WT OF 76 GSM/SQM AND FABRIC WT OF 265 GSM/SQM (13000 MTRS)	19500.000 Sq. Meter

Sl.No.	IMPORT ITEM	Qty
1.	600D X 600D DIAMON D RIP STOP POLYESTER FABRIC	20475.000 Sq. Meter
2.	BREATHABLE PU 1	2860.260 KG
3.	BREATHABLE PU 2	1822.860 KG
4.	ACRYLIC RESIN	133.380 KG
5.	PU ADDITIVE 1	148.200 KG
6.	PU ADDITIVE 2	59.280 KG

6.	PU ADDITIVE 2	57.200 KG
7.	WATER REPELLANT	74.100 KG

Decision: With D/o C&PC OM No. 46011/77/2004-PC.II dated 6.8.2007, following adhoc norms are **approved**:

EXPORT ITEM	QTY	IMPORT ITEM	QTY
Single Side Teflon, PU Coated Breathable Polyester Fabric (having coating weight of 76 gm/sq. meter)	1 Sq. Mtr.	1. Relevant Polyester Fabric	1.05 Sq. Mtr.
		2. Breathable PU 1 (Solid Content 53 +/- 2%)	0.140 kg
		3. Breathable PU 1 (Solid Content 25 +/- 2%)	0.090 kg
		4. Acrylic Resin	0.006 kg
		5. PU Additive	0.007 kg
		6. PU Additive	0.003 kg
		7. Water Repellant Chemical	0.003 kg

RLA concerned shall call back the licence in question and take consequential action as per Foreign Trade Policy/Procedures.

PART – M (REPRESENTATIONS)

3.1.2	Case No.M-219	ATUL LTD.	HQ F. No. 01/82/50/503/AM04/DES-VII	Status: Approved
	NC No.: 23/08 Dated 19.9.2007	Adv. Lic. No. 0810031663 Dated 19.8.2003	RLA F. No. 08/80/40/126/AM04	

Application: Request is for modification in description of export item as “EPOXY HARDENER LAPOX K-541” instead of “Epoxy Hardener Lapox Kg.-541 Cardinol Based Phenylkamine” in minutes of ALC Meeting No. 42/05 dated 23.02.2005 (Case No. B-473).

Decision: Description of export item in minutes of ALC Meeting No. 42/05 dated 23.02.2005 (Case No. B-473) is modified to read as “Epoxy Hardener Lapox K-541 Cardinol Based Phenylkamine”

RLA concerned shall call back the licence in question and take consequential action as per Foreign Trade Policy/Procedures.

3.1.3	Case No. M-221	TEXPLAST INDUSTRIES LTD.	HQ F. No. 01/87/50/74/AM06/DES-VII	Status: Approved
	NC No.: 23/08 Dated 19.9.2007	Adv. Lic. No. 0310326681 Dated 20.4.2005	RLA F. No. 03/24/40/2851/AM05	

Application: Request is for adhoc norms for following:

Sl.No.	EXPORT ITEM	Qty
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1.	ANTI-STATIC TYPER BIG BAGS/UMBO BAGS MADE OUT OF CROHMIQ BLUE-ANTI-STATIC (D) FABRIC – BLUE COLOR PP FABRIC WITH ANTI-STATIC THREAD	20350.000 KG
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Sl.No.	IMPORT ITEM	Qty
1.	CROHMIQ BLUE FABRIC – BLUE COLOR BABRIC MADE OUT OF PP GARNULES WITH ANTISTATIC THREAD	22301.000 KG
2.	NYLON HOOK MATERIAL AND NYLON POWER HOOK MATERIAL – VELCRO TIE	67.200 KG
3.	CROHMIQ BLUE LABELS – COATED PAPER CLOTHE LABELS TO BE ATTACHED TO BIG BAG	12.000 KG

Decision: With D/o C&PC OM No. 46011/98/2005-PC.II dated 31.8.2007, following adhoc norms are **approved**:

EXPORT ITEM	QTY	IMPORT ITEM	QTY
'D' Type Big Bag made of Crohmiq Blue Antistatic Polypropylene Woven Fabric	1 No. (3.600 kgs)	1. Crohmiq Blue Polypropylene Woven Fabric	3.419 kg
		2. Nylon Hook/Power Hook Material (Velcro Tie)	0.011 kg
		3. Crohmiq Blue Label/Coated Paper Cloth Labels	1 No.

RLA concerned shall call back the licence in question and take consequential action as per Foreign Trade Policy/Procedures.

3.1.4	Case No. M-222	GARWARE ELASTOMERICS LTD.	HQ F. No. 01/82/50/1275/AM07/DES-VII	Status: Approved
	NC No.: 23/08 Dated 19.9.2007	Adv. Lic. No. 3110027167 Dated 10.11.2007	RLA F. No. 31/24/40/239/AM07	

Application: Request is for modification in description of export item and other condition imposed while fixing adhoc norms in NC Meeting No. 48/82-ALC1/2006 dated 14.03.2007 (Case No. 3/40/82-ALC1/2006).

Decision: With DIPP dated 19.9.2007, following adhoc norms are **approved** in super session of norms fixed in NC Meeting No. 48/82-ALC1/2006 dated 14.03.2007 (Case No. 3/40/82-ALC1/2006).

EXPORT ITEM	QTY	IMPORT ITEM	QTY
Un-vulcanized Rubber Compound along with Vulcanizing Agent	10,000 MT	1. Natural Rubber/Synthetic Rubber-(In Block form/Sheet form) in Grades such as SVR-3L (Details as per application)	7250000 KG

		2. Activators such as Zinc Oxide, Zinc Active, Zinc Stearate (Details as per application)	220000 KG
		3. Antioxidants-Wingstay-L, Lowinox CPL, DNPB Nocrac White, Vulcanox MB (Details as per application)	93500 KG (with overall value restriction upto 7% of FOB value for import items from Sl. Nos. (3) to (6).
		4. Accelerators in Powder Form or Master Batch/Pallet Form-Vulkacit DC, Pilcure MBTS (Details as per application)	133000 KG (with overall value restriction upto 7% of FOB value for import items from Sl. Nos. (3) to (6).
		5. Peptisizers & Lubricants-Zincolet-T, Actiplast-T, Pepton-44, Unethene 100 (Details as per application)	10000 KG (with overall value restriction upto 7% of FOB value for import items from Sl. Nos. (3) to (6).
		6. Retarder-such as Pilgard PVI, etc., (Details as per application)	500 KG (with overall value restriction upto 7% of FOB value

			for import items from Sl. Nos. (3) to (6).
		7. Vulcanising Agent-DTDM, Sulfasan R, Vanax AFG, Pilcure DTDM, Sovereign Sulphur (Details as per application)	100000 KG
		8. Filler-Calcium Carbonate, Silica such as VN3, China Clay such as Kaolin Clay, Himafil Clay (Details as per application)	200000 KG
		9. Co-Activator-such as Stearic Acid etc.	146000 KG
		10. Pigment/Dyes in Pure form or Master Batch-Titanium Dioxide, TIO2 RFC5, Kotiox-100, (Details as per application)	550000 KG
		11. Deodorants such as- Odorex-V, Odorex OC, Rodo-O, Stanmask Vanila, etc.	5700 KG

Note: The licence holder should account for 7030 MT of relevant rubber in export at the time of redemption of advance licence.

RLA concerned shall call back the licence in question and take consequential action as per Foreign Trade Policy/Procedures.

ONLINE CASES

58	Case No.:11/8/87-ALC1/2007	Party Name: BAYER MATERIALSCIENCE PVT. LTD.,	Meet No/Date: 23/87-ALC1/2007 19.09.2007	Status: Approved
	HQ File : 01/87/050/01126/AM07/	RLA File : 04/24/040/00438/AM07/	Lic.No/Date: 0410088477 22.03.2007	Defer Date:
	Decision: Approved in Norms Committee Meeting No. 21/08 held on 5.9.2007.			

71	Case No.:21/9/87-ALC1/2007	Party Name: BULK LIQUID SOLUTIONS PVT LTD	Meet No/Date: 23/87-ALC1/2007 19.09.2007	Status: Approved
	HQ File : 01/87/050/00086/AM08/	RLA File : 07/24/040/00068/AM08/	Lic.No/Date: 0710051533 08.05.2007	Defer Date:

Decision: Approved in Norms Committee Meeting No. 21/08 held on 5.9.2007.

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Case No.:8/19/87-ALC1/2007	Party Name:POLY MEDICURE LTD.	Meet No/Date:23/87-ALC1/2007 19.09.2007	Status:Approved		
HQ File :01/87/050/00121/AM08/	RLA File :05/24/040/00137/AM08/	Lic.No/Date:0510204013 23.05.2007	Defer Date:		
Application: Request is for adhoc norms for following:					
Sl.No.	EXPORT ITEM	Qty	UOM	FOB (Rs.)	FOB (Currency)
1	63/0- SPUTUM CONTAINER PLASTIC WITH LID Net Weight of the Plastic 14152.85 Kgs	1500000.000	Number	2625000.00	63329.31 US\$
			Total	2,625,000.00	63,329.31
Sl.No.	IMPORT ITEM	Qty	UOM	CIF (Rs.)	CIF (Currency)
1	P.P GRANULES	14860.100	K.G	1188810.00	28339.00 US\$
			Total	1,188,810.00	28,339.00
Decision: With D/o C&PC OM No. 46011/112/2005-PC.II dated 30.8.2007, following adhoc norms are approved:					
EXPORT ITEM		QTY	IMPORT ITEM		QTY
Polypropylene Sputum containers with lid		1 kg	1. Polypropylene Granules		1.05 kg/kg contained in export product
RLA concerned shall call back the licence in question and take consequential action as per Foreign Trade Policy/Procedures.					

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Case No.:3/23/87-ALC1/2007	Party Name:HALDIA PETROCHEMICALS LTD.	Meet No/Date:23/87-ALC1/2007 19.09.2007	Status:Approved				
HQ File :01/87/050/00174/AM08/	RLA File :02/24/040/00100/AM08/	Lic.No/Date:0210101912 28.06.2007	Defer Date:				
Application: Request is for adhoc norms for following:							
Sl.No.	EXPORT ITEM	Qty	UOM	FOB (Rs.)	FOB (Currency)		
1	63/0- Polypropylene	5000.000	M.T	276750000.00	276750000.00 Indian Rupees		
			Total	276,750,000.00	276,750,000.00		
Sl.No.	IMPORT ITEM			Qty	UOM	CIF (Rs.)	CIF (Currency)

1	Naphtha	6365.000	M.T	195723750.00	4773750.00 US\$
2	Catalyst (ZN 118, ZNM1 Z 230, ZN GF2A-1, Lynx 1010 HA, Z 213, Donor -C, Donor -D, TEAL, HS Catalyst)	2080.000	K.G	23025600.00	561600.00 US\$
3	Additives (ATMER 63, Crodamide ER, PEPQ, Syloblock 45 H, Sodium BENZOATE, Nalco-39M, Calcuim Stearate, Glycol mono Stearate, GMS 40, Hyperform HPN)	12500.000	K.G	1793750.00	43750.00 US\$
4	Anti-oxidants (DHT 4A, Irganox 1010, Irganox 1076, Irganox 20, Irgafos 168, DSTDP, Irganox 1330)	8585.000	K.G	1935918.00	47218.00 US\$
			Total	222,479,018.00	5,426,318.00

Decision: With D/o C&PC OM No. 46011/260/2004-PC.II dated 9/12.3.2007, following adhoc norms are **approved**:

EXPORT ITEM	QTY	IMPORT ITEM	QTY
Polypropylene (Homopolymer)/Granules	1 MT	1. Naphtha	1.273 MT
		2. Catalyst (ZN GF2A-1H/ Lynx 1010 HA/ Donor-C/ Donor-D/ TEAL/ ZN 111-4/ ZNM1/ZN 118	0.416 kgs
		3. Anti-oxidants (DHT 4A/ Irganox 1010/ Irganox 1076/ Irgafos 168/ DSTDP/ Irganox 1330)	1.717 kgs
		4. Additives (ATMER 63/ Crodamide ER/ PEPQ/ Syloblock 45 H/ Calcium Stearate/ Glycol Mono Stearate/ Nalco-39M/ Sodium BENZOATE/ GMS 40/ Hyperform HPN)	2.500 kgs

RLA concerned shall call back the licence in question and take consequential action as per Foreign Trade Policy/Procedures.

Case No.:29/19/87-ALC1/2007	Party Name:EXPANDED INCORPORATION	Meet No/Date:23/87-ALC1/2007 19.09.2007	Status:Approved		
HQ File :01/87/050/00244/AM08/	RLA File :03/94/040/00207/AM08/	Lic.No/Date:0310435388 09.07.2007	Defer Date:		
Application: Request is for adhoc norms for following:					
Sl.No.	EXPORT ITEM	Qty	UOM	FOB (Rs.)	FOB (Currency)
1	62/0- EXPOL PH 350 Polyester Polyol	18000.000	K.G	1383750.00	33750.00 US\$

				Total	1,383,750.00	33,750.00
	Sl.No.	IMPORT ITEM	Qty	UOM	CIF (Rs.)	CIF (Currency)
	1	Phthalic Anhydride	7169.400	K.G	438767.00	10637.00 US\$
	2	Diethylene Glycol	10587.600	K.G	476442.00	11550.00 US\$
	3	Pentaerythritol	594.000	K.G	53460.00	1296.00 US\$
				Total	968,669.00	23,483.00

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Case No.:31/19/87-ALC1/2007	Party Name:ESSILOR MANUFACTURING INDIA PVT LTD	Meet No/Date:23/87-ALC1/2007 19.09.2007	Status:Approved		
HQ File :01/87/050/00246/AM08/	RLA File :07/24/040/00284/AM08/	Lic.No/Date:0710052542 19.07.2007	Defer Date:		
Application: Request is for adhoc norms for following:					
Sl.No.	EXPORT ITEM	Qty	UOM	FOB (Rs.)	FOB (Currency)
1	63/0- PLASTIC OPHTHALMIC LENSES – FINISHED SINGLE VISION UNCOATED 70 DIA LENSES	500000.000	Number	7096250.00	175000.00 US\$
			Total	7,096,250.00	175,000.00
Sl.No.	IMPORT ITEM	Qty	UOM	CIF (Rs.)	CIF (Currency)
1	CR 39 MONOMER	6430.000	K.G	1108596.00	27006.00 US\$
2	PEROYL IPP 10%	2030.000	K.G	791649.00	19285.00 US\$
3	LINER MATERIAL	155.000	K.G	69492.00	1693.00 US\$
4	ENVELOPES	505000.000	Number	621908.00	15150.00 US\$
			Total	2,591,645.00	63,134.00
Decision: With D/o C&PC OM No. 46011/95/2004-PC.II dated 6.9.2007, following adhoc norms are approved :					
EXPORT ITEM		QTY	IMPORT ITEM		QTY

Plastic Ophthalmic Lenses- Finished Single Vision Uncoated 70 Dia Lenses (Weight 15.13 gm/lens)	I No.	1. CR 39 Monomer	12.86 gm
		2. Peroyl IPP 10%	4.06 gm
		3. Relevant Liner Material	Net + 2%
		4. Relevant Envelopes	Net + 1%

RLA concerned shall call back the licence in question and take consequential action as per Foreign Trade Policy/Procedures.

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Case No.:19/23/87-ALC1/2007	Party Name:BALKRISHNA INDUSTRIES LIMITED,	Meet No/Date:23/87-ALC1/2007 19.09.2007	Status:Approved
HQ File :01/87/050/00278/AM08/	RLA File :03/94/040/00424/AM08/	Lic.No/Date:0310438257 06.08.2007	Defer Date:

Application: Request is for adhoc norms for following:

Sl.No.	EXPORT ITEM	Qty	UOM	FOB (Rs.)	FOB (Currency)
1	62/0- PNEUMATIC RADIAL TYRES REINFORCED WITH NYLON / POLYESTER TYRE CORD WARP SHEET OTHER THAN BUS AND TRUCK TYRES (OFF HIGHWAY RADIAL TYRES FOR TRACTOR AND IMPLEMENT)	1405516.380	K.G	145881800.00	3553800.00 US\$
			Total	145,881,800.00	3,553,800.00

Sl.No.	IMPORT ITEM	Qty	UOM	CIF (Rs.)	CIF (Currency)
1	NATURAL RUBBER	351379.100	K.G	30362800.00	739654.08 US\$
2	SYNTHETIC RUBBER : PBR	42165.490	K.G	3011800.00	73369.06 US\$
3	SYNTHETIC RUBBER : SBR - 1502	70275.820	K.G	5135000.00	125091.35 US\$
4	SYNTHETIC RUBBER : SBR - 1712	281103.280	K.G	17712800.00	431493.30 US\$
5	CARBON BLACK	407599.750	K.G	12465300.00	303661.39 US\$
6	NYLON TYRE CORD FABRIC (DIPPED)	158823.350	K.G	21841000.00	532058.47 US\$
7	POLYESTER TYRE CORD FABRIC (DIPPED)	35137.910	K.G	5048400.00	122981.73 US\$
8	BEAD WIRE	29515.840	K.G	939000.00	22874.54 US\$
9	RUBBER CHEMICAL : ANTIOXIDANTS	16163.440	K.G	2720400.00	66270.40 US\$
10	RUBBER CHEMICAL : ACCELERATOR	7027.580	K.G	924600.00	22523.75 US\$
11	RUBBER CHEMICAL : RETARDERS	21082.750	K.G	3418500.00	83276.49 US\$
12	ZINC OXIDE	21082.750	K.G	2769400.00	67464.07 US\$
13	MISCELLANEOUS CHEMICALS : STEARIC ACID	21082.750	K.G	882800.00	21505.48 US\$
14	MISCELLANEOUS CHEMICALS : MICROCRYSTALLINE WAX	14055.160	K.G	778900.00	18974.42 US\$
15	MISCELLANEOUS CHEMICALS : TACKIFIERS	702.760	K.G	14400.00	350.79 US\$
16	MISCELLANEOUS CHEMICALS : SOFTNERS	2811.030	K.G	41500.00	1010.96 US\$
17	INSOLUBLE SILICONE	14055.160	K.G	750100.00	18272.84 US\$

17	INSOLUBLE SULPHUR	14055.100	K.G	750100.00	10272.84 US\$
18	PRECIPITATED SILICA	2248.830	K.G	50300.00	1225.33 US\$
			Total	108,867,000.00	2,652,058.45

Decision: With DIPP dated 19.9.2007, following adhoc norms are **approved**:

EXPORT ITEM	QTY	IMPORT ITEM	QTY
Pneumatic Radial Tyres Reinforced with Nylon/Polyester Tyre cord warp Sheet (of the Road, Tractor Radial Tyres & other Agricultural Purpose Tyres containing minimum 28% Synthetic Rubber	100 kg	1. Natural Rubber	25.00 kg
		2. Synthetic Rubber:	
		(i) PBR	3.00 kg
		(ii) SBR-1502	5.00 kg
		(iii) SBR-1712	20.00 kg
		3. Carbon Black	29.00 kg
		4. Nylon Tyre Cord Fabric (Dipped)	11.30 kg
		5. Polyester Tyre Cord Fabric (Dipped)	2.50 kg
		6. Bead Wire	2.10 kg
		7. Rubber Chemicals:	
		(i) Antioxidants	1.15 kg
		(ii) Accelerator	0.50 kg
		(iii) Retarders	1.50 kg
		8. Zinc Oxide	1.50 kg
		9. Miscellaneous Chemicals:	
		(i) Stearic Acid	1.50 kg
		(ii) Microcrystalline Wax	1.00 kg
		(iii) Tackifiers	0.05 kg
		(iv) Softners	0.20 kg
		(v) Insoluble Sulphur	1.00 kg
		10. Precipitated Silica	0.16 kg

Note: Value Cap on Rubber Chemicals and Miscellaneous Chemicals as per General Note No. 8 of Handbook of Procedure, Vol. 2.

RLA concerned shall call back the licence in question and take consequential action as per Foreign Trade Policy/Procedures.

3.2. Committee, after deliberations, decided to **transfer** following case:

2	Case No.:46/13/87-ALC1/2005	Party Name:ARIES AGRO-VET INDUSTRIES LTD.,	Meet No/Date:23/87-ALC1/2007 19.09.2007	Status:Transferred to other Section
	HQ File :01/87/050/00300/AM06/	RLA File :03/94/040/00225/AM06/	Lic.No/Date:0310334240 14.06.2005	Defer Date:26.09.2007
Decision: Transferred in Norms Committee Meeting No. 21/08 held on 05.09.2007.				

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Case No.:2/15/82-ALC4/2007	Party Name:NICHIPLAST INDIA PVT LTD.	Meet No/Date:23/87-ALC1/2007 19.09.2007	Status:Transferred to other Section		
HQ File :01/82/050/00063/AM08/	RLA File :05/24/040/00140/AM08/	Lic.No/Date:0510204505 05.06.2007	Defer Date:17.10.2007		
Application: Request is for adhoc norms for following:					
Sl.No.	EXPORT ITEM	Qty	UOM	FOB (Rs.)	FOB (Currency)
1	62/0- Dettol Medicated Fabric Plaster (Size: 20 mm x 66 mm, Box of 100 Strips).	108000.000	Boxes	3039930.00	75060.00 US\$
			Total	3,039,930.00	75,060.00
Sl.No.	IMPORT ITEM	Qty	UOM	CIF (Rs.)	CIF (Currency)
1	Elastic Fabric of 106 cms, (Containing more than 5% Elastomatic Yarn by weight)	15264.000	Sq. meter	525081.00	12211.20 US\$
2	Narrow Woven Fabric Roll of Cotton (12 mm Width)	3408.000	Sq. meter	219968.00	5115.55 US\$
3	PVC Covering Foil (39 mm Width)	17690.400	Sq. meter	579111.00	13467.70 US\$
			Total	1,324,160.00	30,794.45
Decision: Case transferred NC-3 (Pharmaceutical Products) as ITC (HS) Code of export product is 30051090.					

3.3 Following applications were deferred due to non-receipt of reply to deficiency letters:

PART – A (MANUAL APPLICATIONS)

3.3.1	Case No. A-258	RADIANT CHEMTECH PVT. LTD.	HQ F. No. 01/85/162/314/AM08/DES-VII	Status: Deferred
	NC No.: 23/08 Dated 19.9.2007	Adv. Lic. No. 0510204311 Dated 31.5.2007	RLA F. No. 05/24/40/716/AM07	

Application: Request is for adhoc norms for following:

Sl.No.	EXPORT ITEM	Qty
1.	SILICONE RUBBER SHEET 1TX300MMX300MM, 2TY300MMX300MM	4000.000 Number

	21X300MMX300MM, 3TX300MMX300MM, 5TX300MMX300MM, HARDNESS 50 DEGREES	
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Sl.No.	IMPORT ITEM	Qty
1.	SILICON RUBBER COMPOUND TOSHIBA GRADE 50 HARDNESS, TSE – 221 5U	1440.000 KG

Position: With DIPP comments dated 19.09.2007, following information is to be sought from firm: **(1) Net weight of export product; (2) Manufacturing process in detail; (3) Justification for 10% wastage indicating wastage at each stage of manufacture.**

Decision: Deferred for four weeks.

3.3.2	Case No. A-261	OMNI LENS PVT. LTD.	HQ F. No. 01/85/162/316/AM08/DES-VII	Status: Deferred
	NC No.: 23/08 Dated 19.9.2007	Adv. Lic. No. 0810065507 Dated 20.6.2007	RLA F. No. 08/24/40/76/AM08	

Application: Request is for adhoc norms for following:

Sl. No.	EXPORT ITEM	Qty
1	HYDROPHILIC ACRYLIC FOLDABLE INTRA OCULAR LENSES	5000 NUMBER

Sl. No.	IMPOR ITEM	Qty
1	HYDROPHILIC ACRYLIC BUTTONS (13.7 mm diameter and 3.00mm thickness)	5650 NOS.
2	POUCHES	5050 NOS.
3	LENS HOLDER	5050 NOS.
4	MISCELLANEOUS ITEMS: VIZ OPTICAL WAX, POLISHING POWDER, LINT FREE TOWELS, INSERTS, LATHE TOOLS, MILLING TOOLS	4% OF FOB VALUE

Position: D/L No. 46011/249/2004-PC.II dated 6.7.2007 issued by D/o C&PC in similar other cases of the firm, reminder to be issued by DGFT as in other cases.

Decision: Deferred for four weeks.

3.3.3	Case No. A-262	FLUOROTHERM POLYMER BLENDED	HQ F. No. 01/85/162/316/AM08/DES-VII	Status: Deferred
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	262	POLYMER INDIA PVT. LTD.	01/8 //050/498/AM07//DES-VII	Deferred
	NC No.: 23/08 Dated 19.9.2007	Adv. Lic. No. 0310390272 Dated 19.7.2006	RLA F. No. 03/94/40/381/AM07	

Application: Request is for adhoc norms for following:

Sl. No.	EXPORT ITEM	Qty
1	PTFE TUBING/COILS (VARIOUS SIZES)	1000 KG

Sl. No.	IMPOR ITEM	Qty
1	PTFE POWDER	1050 KG

Position: D/L No. 46011/133/2006-PC.II dated 5.7.2007 by D/o C&PC, reminder to be issued by DGFT.

Decision: Deferred for four weeks.

3.3.4	Case No. A-263	MOTHERSON SUMI SYSTEMS LTD.	HQ F. No. 01/80/50/213/AM07/DES-VII	Status: Deferred
	NC No.: 23/08 Dated 19.9.2007	Adv. Lic. No. 2510001671 Dated 30.5.2006	RLA F. No. 25/24/40/3/AM07	

Application: Request is for adhoc norms for following:

Sl. No.	EXPORT ITEM	Qty
1	PANEL ASM-C/PLR UPR TR	5239 Number
2	PANEL ASM-C/PLR UPR TR	5251 Number
3	PANEL ASM-C/PLR UPR TR	4509 Number
4	PANEL ASM-C/PLR UPR TR	1608 Number
5	MOLDING ASM – WS SI GARN	4513 Number
6	MOLDING ASM – WS SI GARN	1596 Number
7	MOLDING ASM – WS SI GARN	4513 Number
8	MOLDING ASM – WS SI GARN	1596 Number
9	TRIM ASY-BODY L/PLR	4891 Number
10	TRIM ASY-BODY L/PLR	4891 Number
11	FILLER ASM –I/P STRG COL OPG	24945 Number
12	FILLER ASM –I/P STRG COL OPG	8750 Number
13	COVER W/S O/S MSTRE SEN	3282 Number
14	PANEL ASM-BODY L/PLR TR	348 Number
15	PANEL ASM-BODY L/PLR TR	1596 Number
16	PANEL ASM-BODY L/PLR TR	348 Number

17	PANEL ASM-BODY L/PLR TR	1608 Number
18	PANEL ASM-BODY L/PLR UPR TR	240 Number
19	PANEL ASM-BODY L/PLR UPR TR	1608 Number
20	PANEL ASM-BODY L/PLR UPR TR	348 Number
21	PANEL ASM-BODY L/PLR UPR TR	939 Number

Sl. No.	IMPORT ITEM	Qty
1	BOND MASTER 831.01CR	4689.49 LTR
2	BECCA FABRIC NEUTRAL GREY SAMPLE CIRCULAR KNIT SCOUR AND HS	2038.13 MTR
3	BECCA FABRIC ONYX SAMPLE CIRCULAR KNIT SCOUR AND HS	4305.74 MTR
4	PU LAMINATE FABRIC	1263.04 MTR
5	EPALEX 7489 HS UV2 7B71 MODIFIED POLY PROPYLENE	5224.65 KG
6	EPALEX 7479 HS UV2 9245 MODIFIED POLY PROPYLENE	1061.38 KG
7	EPALEX 7489 HS UV2 9227 MODIFIED POLY PROPYLENE	10494.85 KG
8	ASTALOY ABS/PC M130S 45001 BLACK	1185.42 KG
9	NUT-PUSH IN 4.2 HIGH RETENTION GM#16609651; EMHART#17465	38815 NOS.
10	SCREW ASM-6-LOBED PAN HD GM#11900481; NEDS#10014192	38815 NOS.
11	ZUS7501 RETAINING CLIP 82041141011	46615 NOS.

Position: D/L No. 46011/79/2007-PC.II dated 18.07.2007 by D/o C&PC, reminder to be issued by DGFT.

Decision: Deferred for four weeks.

3.3.5	Case No. A-264	MOTHERSON SUMI SYSTEMS LTD.	HQ F. No. 01/87/50/205/AM08/DES-VII	Status: Deferred
	NC No.: 23/08 Dated 19.9.2007	Adv. Lic. No. 0510204921 Dated 14.6.2007	RLA F. No. 05/24/40/219/AM08	

Application: Request is for adhoc norms for following:

Sl. No.	EXPORT ITEM	Qty
1	PARTS OF AUTOMOBILES: Panel ASMC/PLR UPR TR	32594.000 Number
2	TRIM ASY-BODY L/PLR	19168.000 Number

3	Moulding ASM W/S SI GAKN	50/28.000 Number
4	FILLER ASM-I/P STRG COL OPC	62100.000 Number
5	Panel ASM-L/PLR UPR TR	13074.000 Number
6	Panel ASM-L/PLR TR	4360.000 Number
7	COVER W/S O/S MSTRE SEN TOTAL NET CONTENTS OF IMPORT ITEMS IN EXPORT PRODUCTS: 1. ADHESIVE (T.C.: Bond Master 831.01 CR): (11,722.055 LTRS.), 2. FABRIC: (T.C.: Becca Fabric Neutral Grey Sample Circular Knit Scour & HS/Becca Fabric Onyx sample Circular Knit Scour and HS) (14,004.721 MTRS.), 3. POLYPROPYLENE: (T.C.: EPALEX 7489 HS UV2 7B71modified Polypropylene/EPALEX 7479 HS UV 19245 MODIFIED Polypropylene/EPALEX 7489 HS UV 2 9227 modified Polypropylene: (36,997.962 KGS.), 4. Nut Push (T.C.: Nut Push in 4.2 High Retention GM 11609650: EMHART 17465): 86498 NOS. (Net to Net), 5. Screw (T.C.:Screw ASM-6-LOBED PAN HD GM 11900481: NEDS 10014192): 86498 NOS. (Net To Net), 6. Retaining Clip (T.C.: ZUS7501 Retaining Clip 82041141011) 98322 NOS. (Net to Net),7. PU Laminated Fabric: (2129.143 MTRS.), 8. ABS (T.C.: Astology ABS/PC M130S45001 Black): (2661.571 KGS.)	18633.000 Number

Sl.	IMPORT ITEM	Qty
1	ADHESIVE (T.C.: Bond Master 831.01 CR)	12308.158 LITRE
2	FABRIC: (T.C.: Becca Fabric Neutral Grey Sample Circular Knit Scour & HS/Becca Fabric Onyx sample Circular Knit Scour and HS)	14704.958 METER
3	POLYPROPYLENE: (T.C.: EPALEX 7479 HS UV2 7B71 modified Polypropylene/EPALEX 7489 HS UV 19245 modified Polypropylene/EPALEX 7489 HS UV 2 9227 modified Polypropylene	38847.860 KG
4	NUT PUSH (T.C.: Nut Push in 4.2 High Retention GM 11609650: EMHART 17465)	86498.000 NUMBER
5	SCREW (T.C.:Screw ASM-6-LOBED PAN HD GM 11900481: NEDS 10014192)	86498.000 NUMBER
6	RETAINING CLIP (T.C.: ZUS7501 Retaining Clip 82041141011)	98322.000 NUMBER

7	PU LAMINATED FABRIC	2235.600 METER
8	ABS (T.C.: Astology ABS/PC M130S45001 Black)	2794.650 KG

Position: D/L No. 46011/79/2007-PC.II dated 18.07.2007 by D/o C&PC, reminder to be issued by DGFT.

Decision: Deferred for four weeks.

3.3.6	Case No. A-265	MOTHERSON SUMI SYSTEMS LTD.	HQ F. No. 01/87/50/204/AM08/DES-VII	Status: Deferred
	NC No.: 23/08 Dated 19.9.2007	Adv. Lic. No. 0510204446 Dated 4.6.2007	RLA F. No. 05/24/40/174/AM08	

Application: Request is for adhoc norms for following:

Sl. No.	EXPORT ITEM	Qty
1	PARTS OF AUTOMOBILES: Scuff (LH/RH)	210000.000 Set
2	PARTS OF AUTOMOBILES: Cowl (LH/RH) TOTAL NET CONTENTS OF IMPORT ITEMS: IN EXPORT PRODUCTS: (1) Polypropylene Granules (Grade WSKM 4D 604A): 1,17,400.00 KGS. (2) Clip Part No. TRW 1991 15238601 3A: : NET TO NET BASIS (3) Metal Clip Part No W 710488: : NET TO NET BASIS	210000.000 Set

Sl. No.	IMPORT ITEM	Qty
1	Clip (T.C.: Part No TRW 1991 15238601 3A)	120000.000 Number
2	Metal Clip: (T.C.: Part No W 710488)	840000.000 Number
3	Polypropylene Granules: (T.C.: Grade WSKM 4D 604A)	123270.000 KG

Position: D/L No. 46011/79/2007-PC.II dated 18.07.2007 by D/o C&PC, reminder to be issued by DGFT.

Decision: Deferred for four weeks.

3.3.7	Case No. A-266	BIOTECH VISION CARE PVT. LTD.	HQ F. No. 01/85/162/868/AM07/DES-VII	Status: Deferred
	NC No.: 23/08 Dated 19.9.2007	Adv. Lic. No. 0810062416 Dated 16.1.2007	RLA F. No. 08/24/40/303/AM07	

Application: Request is for adhoc norms for following:

Sl. No.	EXPORT ITEM	Qty
1	INTRA OCULAR ARTIFACTS (FOUDARIE)	115000

1	INTRA OCULAR LENS (FOLDABLE)	10000 NUMBER
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Sl. No.	IMPOR ITEM	Qty
1	ACRYLIC BLANKS	128800 NOS.
2	POUCHES (HOLSTER & ALLUMINIUM LID & TYVEK LID)	116150 NOS.
3	LENS HOLDER	116150 NOS.
4	FOTO/CAP	116150 NOS.
5	BUNGS	116150 NOS.
6	CONSUMABLES	4% OF FOB VALUE

Position: D/L No. 46011/233/2004-PC.II dated 6.7.2007 by D/o C&PC, reminder to be issued by DGFT.

Decision: Deferred for four weeks.

3.3.8	Case No. A-267	BIOTECH VISION CARE PVT. LTD.	HQ F. No. 01/85/162/610/AM07/DES-VII	Status: Deferred
	NC No.: 23/08 Dated 19.9.2007	Adv. Lic. No. 0810060108 Dated 5.10.2006	RLA F. No. 08/24/40/183/AM07	

Application: Request is for adhoc norms for following:

Sl. No.	EXPORT ITEM	Qty
1	INTRA OCULAR LENS (FOLDABLE)	10000 NUMBER

Sl. No.	IMPOR ITEM	Qty
1	ACRYLIC BLANKS	11200 NOS.
2	POUCHES (TYVEK LID & BLISTER)	10100 NOS.
3	LENS HOLDER	10100 NOS.
4	FOTO/CAP	10100 NOS.
5	BUNGS	10100 NOS.
6	CONSUMABLES	4% OF FOB VALUE

Position: D/L No. 46011/233/2004-PC.II dated 6.7.2007 by D/o C&PC, reminder to be issued by DGFT.

Decision: Deferred for four weeks.

3.3.8	Case No. A-267	BIOTECH	HQ F. No.	Status:
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3.3.9	Case No. A-268	BIOTECH VISION CARE PVT. LTD.	HQ F. NO. 01/85/162/539/AM07/DES-VII	Status: Deferred
	NC No.: 23/08 Dated 19.9.2007	Adv. Lic. No. 0810058921 Dated 21.8.2006	RLA F. No. 08/24/40/136/AM07	

Application: Request is for adhoc norms for following:

Sl. No.	EXPORT ITEM	Qty
1	INTRA OCULAR LENS (FOLDABLE)	20000 NUMBER

Sl. No.	IMPOR ITEM	Qty
1	ACRYLIC BLANKS	22400 NOS.
2	POUCHES (TYVEK LID & BLISTER)	20200 NOS.
3	LENS HOLDER	20200 NOS.
4	FOTO/CAP	20200 NOS.
5	BUNGS	20200 NOS.
6	CONSUMABLES	4% OF FOB VALUE

Position: D/L No. 46011/233/2004-PC.II dated 6.7.2007 by D/o C&PC, reminder to be issued by DGFT.

Decision: Deferred for four weeks.

3.3.10	Case No. A-269	BIOTECH VISION CARE PVT. LTD.	HQ F. No. 01/85/162/867/AM07/DES-VII	Status: Deferred
	NC No.: 23/08 Dated 19.9.2007	Adv. Lic. No. 0810062397 Dated 16.1.2007	RLA F. No. 08/24/40/290/AM07	

Application: Request is for adhoc norms for following:

Sl. No.	EXPORT ITEM	Qty
1	STERILE INJECTOR	100000 NUMBER

Sl. No.	IMPOR ITEM	Qty
1	INJECTOR-BODY	NET TO NET
2	INJECTOR-ROD	NET TO NET

3	INJECTOR-PUSH	NET TO NET
4	INJECTOR SUPPORT	NET TO NET
5	INTERNAL BLISTER INJECTOR	NET + 1% AS PER GERNERAL NORMS
6	INTERNAL LID INJECTOR	NET + 1% AS PER GERNERAL NORMS
7	EXTERNAL BLISTER INJECTOR	NET + 1% AS PER GERNERAL NORMS
8	EXTERNAL LID INJECTOR	NET + 1% AS PER GERNERAL NORMS

Position: D/L No. 46011/233/2004-PC.II dated 6.7.2007 by D/o C&PC, reminder to be issued by DGFT.

Decision: Deferred for four weeks.

3.3.11	Case No. A-270	BIOTECH VISION CARE PVT. LTD.	HQ F. No. 01/85/162/621/AM07/DES-VII	Status: Deferred
	NC No.: 23/08 Dated 19.9.2007	Adv. Lic. No. 0810060431 Dated 17.10.2006	RLA F. No. 08/24/40/197/AM07	

Application: Request is for adhoc norms for following:

Sl. No.	EXPORT ITEM	Qty
1	INTRA OCULAR LENS (FOLDABLE)	115000 NUMBER

Sl. No.	IMPOR ITEM	Qty
1	ACRYLIC BLANKS	128800 NOS.
2	POUCHES (TYVEK LID & BLISTER)	116150 NOS.
3	LENS HOLDER	116150 NOS.
4	FOTO/CAP	116150 NOS.
5	BUNGS	116150 NOS.
6	CONSUMABLES	4% OF FOB

VALUE

Position: D/L No. 46011/233/2004-PC.II dated 6.7.2007 by D/o C&PC, reminder to be issued by DGFT.

Decision: Deferred for four weeks.

3.3.12	Case No. A-271	PLASTIC PRODUCTS ENGINEERING CO.	HQ F. No. 01/87/50/57/AM08/DES-VII	Status: Deferred
	NC No.: 23/08 Dated 19.9.2007	Adv. Lic. No. 0810063418 Dated 6.3.2007	RLA F. No. 08/24/40/199/AM08	

Application: Request is for adhoc norms for following:

Sl. No.	EXPORT ITEM	Qty
1	PTFE COATED FIBRE GLASS CLOTH (PSA ADHESIVE TEFLON CLOTH WITH RELEASE LINER)	1000 SQ. MTR.

Sl. No.	IMPOR ITEM	Qty
1	PTFE SOLID	190 KGS.
2	GLASS FIBRE CLOTH	1050 SQ. MTR.
3	RELEASE PAPER	700 KGS.
4	ADHESIVE	750 KGS.

Position: D/L No. 46011/55/2007-PC.II dated 13.6.2007 by D/o C&PC, reminder to be issued by DGFT.

Decision: Deferred for four weeks.

3.3.13	Case No. A-272	PLASO PAN ENGINEERS (INDIA) PVT. LTD.	HQ F. No. 01/87/50/184/AM08/DES-VII	Status: Deferred
	NC No.: 23/08 Dated 19.9.2007	Adv. Lic. No. 0510204391 Dated 1.6.2007	RLA F. No. 05/24/40/75/AM08	

Sl. No.	EXPORT ITEM	Qty
1	RIGID PVC PROFILE EXTERIOR GRADE	30000 KG
2	RIGID PVC PROFILE INTERIOR GRADE	150000 KG

Sl. No.	IMPORT ITEM	Qty
1	RESIN (SUSPENSION GRADE)	167316 KG
2	FILLER (CALCIUM CARBONATE, CALCITE)	11574.600 KG
3	STABLIZERS (SUCH AS LIQUID BARIUM, TIN, CADMIUM, ZINC CADMIUM, COMPLEX STABLIZERS & LEAD STABLIZERS)	6614.060 KG
4	PROCESSING AID (ACRYLIC)	4133.790 KG
5	TITANIUM DIOXIDE (RUTILE)	7841.690 KG
6	IMPACT MODIFIER (CHLORINATED POLYETHYLENE, ACRYLIC IMPACT MODIFIER, ABS RESIN)	7841.690 KG

Position: D/L No. 46011/235/2004-PC.II dated 6.9.2007 by D/o C&PC.

Decision: Deferred for four weeks.

3.3.14	Case No. A-273	HIGH TECHNOLOGY PLASTICS	HQ F. No. 01/87/50/110/AM08/DES-VII	Status: Deferred
	NC No.: 23/08 Dated 19.9.2007	Adv. Lic. No. 3110029035 Dated 23.4.2007	RLA F. No. 31/24/40/16/AM08	

Application: Request is for adhoc norms for following:

Sl. No.	EXPORT ITEM	Qty
1	RC21 BOBBIN (XS 6U10303 AA)	180000 NUMBER
2	RC28 BOBBIN (IS7U10B 303 AA)	360000 NUMBER
3	BEARING SLEEVE (IS7U 10986AA)	540000 NUMBER
4	RC21 CIRCUIT BOARD (XS6U 10B 301 AA)	180000 NUMBER
5	RC21 CIRCUIT BOARD (IS7U 10B 301 AA)	360000 NUMBER

Sl. No.	IMPOR ITEM	Qty
1	NYLON 66- ZYTEL 3189 HSL NC 010	9265.320 KG
2	AMODEL AT 1116-HS COLOUR-BLACK	4093.740 KG
3	PPS MOULDING POWDER FORTRON 6165A4 NATURAL/BLACK	5324.400 KG

Position: D/L No. 46011/94/2003-PC.II dated 13.8.2007 by D/o C&PC, reminder to be issued by DGFT.

Decision: Deferred for four weeks.

3.3.15	Case No. A-274	OMNI LENS PVT. LTD.	HQ F. No. 01/85/162/80/AM08/DES-VII	Status: Deferred
	NC No.: 23/08 Dated 19.9.2007	Adv. Lic. No. 0810063608 Dated 14.3.2007	RLA F. No. 08/24/40/362/AM07	

Application: Request is for adhoc norms for following:

Sl. No.	EXPORT ITEM	Qty
1	HYDROPHILIC ACRYLIC FOLDABLE INTRA OCULAR LENSES	10000 NUMBER

Sl. No.	IMPOR ITEM	Qty
1	HYDROPHILIC ACRYLIC BUTTONS	11300 NOS.
2	POUCHES	10100 NOS.
3	LENS HOLDER	10100 NOS.
4	MISCELLANEOUS ITEMS: VIZ OPTICAL WAX, POLISHING POWDER, LINT FREE TOWELS, INSERTS, LATHE TOOLS, MILLING TOOLS	4% OF FOB VALUE

Position: D/L No. 46011/249/2004-PC.II dated 6.7.2007 by D/o C&PC, reminder to be issued by DGFT.

Decision: Deferred for four weeks.

3.3.16	Case No. A-275	OMNI LENS PVT. LTD.	HQ F. No. 01/87/50/178/AM08/DES-VII	Status: Deferred
	NC No.: 23/08 Dated 19.9.2007	Adv. Lic. No. 0810064690 Dated 7.5.2007	RLA F. No. 08/24/40/29/AM08	

Application: Request is for adhoc norms for following:

Sl. No.	EXPORT ITEM	Qty
1	HYDROPHILIC ACRYLIC FOLDABLE INTRA OCULAR LENSES	5000 NUMBER

Sl. No.	IMPOR ITEM	Qty
1	HYDROPHILIC ACRYLIC BUTTONS	5650 NOS.

2	POUCHES	5050 NOS.
3	LENS HOLDER	5050 NOS.
4	MISCELLANEOUS ITEMS: VIZ OPTICAL WAX, POLISHING POWDER, LINT FREE TOWELS, INSERTS, LATHE TOOLS, MILLING TOOLS	4% OF FOB VALUE

Position: D/L No. 46011/249/2004-PC.II dated 6.7.2007 by D/o C&PC, reminder to be issued by DGFT.

Decision: Deferred for four weeks.

3.3.17	Case No. A-276	WELSET PLAST EXTRUSIONS	HQ F. No. 01/87/50/604/AM07/DES-VII	Status: Deferred
	NC No.: 23/08 Dated 19.9.2007	Adv. Lic. No. 0310389554 Dated 14.7.2006	RLA F. No. 03/95/40/187/AM07	

Application: Request is for adhoc norms for following:

Sl. No.	EXPORT ITEM	Qty
1	PVC COMPOUND (MEDICAL GRADE) NET CONTENT OF PVC RESIN=15000 KG, PLASTISIZER=13500 KG, STABILIZER=1500 KG	30000.000 KG

Sl. No.	IMPOR ITEM	Qty
1	PVC RESIN	16500.000 KG
2	PLASTICIZERS	14850.000 KG
3	STABILIZERS	1650.000 KG

Position: D/L No. 46011/107/2007-PC.II dated 6.9.2007 by D/o C&PC.

Decision: Deferred for four weeks.

3.3.18	Case No. A-277	MOTHERSON SUMI SYSTEMS LTD.	HQ F. No. 01/80/50/214/AM07/DES-VII	Status: Deferred
	NC No.: 23/08 Dated 19.9.2007	Adv. Lic. No. 2510001672 Dated 30.5.2006	RLA F. No. 25/24/40/4/AM07	

Application: Request is for adhoc norms for following:

Sl. No.	EXPORT ITEM	Qty
1	PANEL ASM-C/PLR UPR TR	5239 Number

2	PANEL ASM-C/PLR UPR TR	5251 Number
3	PANEL ASM-C/PLR UPR TR	4509 Number
4	PANEL ASM-C/PLR UPR TR	1608 Number
5	MOLDING ASM – WS SI GARN	4513 Number
6	MOLDING ASM – WS SI GARN	1596 Number
7	MOLDING ASM – WS SI GARN	4513 Number
8	MOLDING ASM – WS SI GARN	1596 Number
9	TRIM ASY-BODY L/PLR	4891 Number
10	TRIM ASY-BODY L/PLR	4891 Number
11	FILLER ASM –I/P STRG COL OPG	24945 Number
12	FILLER ASM –I/P STRG COL OPG	8750 Number
13	COVER W/S O/S MSTRE SEN	3282 Number
14	PANEL ASM-BODY L/PLR TR	348 Number
15	PANEL ASM-BODY L/PLR TR	1596 Number
16	PANEL ASM-BODY L/PLR TR	348 Number
17	PANEL ASM-BODY L/PLR TR	1608 Number
18	PANEL ASM-BODY L/PLR UPR TR	240 Number
19	PANEL ASM-BODY L/PLR UPR TR	1608 Number
20	PANEL ASM-BODY L/PLR UPR TR	348 Number
21	PANEL ASM-BODY L/PLR UPR TR	939 Number

Sl. No.	IMPORT ITEM	Qty
1	BOND MASTER 831.01CR	4689.49 LTR
2	BECCA FABRIC NEUTRAL GREY SAMPLE CIRCULAR KNIT SCOUR AND HS	2038.13 MTR
3	BECCA FABRIC ONYX SAMPLE CIRCULAR KNIT SCOUR AND HS	4305.74 MTR
4	PU LAMINATE FABRIC	1263.04 MTR
5	EPALEX 7489 HS UV2 7B71 MODIFIED POLY PROPYLENE	5224.65 KG
6	EPALEX 7479 HS UV2 9245 MODIFIED POLY PROPYLENE	1061.38 KG
7	EPALEX 7489 HS UV2 9227 MODIFIED POLY PROPYLENE	10494.85 KG
8	ASTALOY ABS/PC M130S 45001 BLACK	1185.42 KG
9	NUT-PUSH IN 4.2 HIGH RETENTION GM#16609651; EMHART#17465	38815 NOS.
10	SCREW ASM-6-LOBED PAN HD GM#11900481; NEDS#10014192	38815 NOS.
11	ZUS7501 RETAINING CLIP 82041141011	46615 NOS.

Position: D/L No. 46011/79/2007-PC.II dated 18.07.2007 by D/o C&PC, reminder to be issued by DGFT.

Decision: Deferred for four weeks.

PART-M (REPRESENTATIONS)

3.3.19	Case No. M-220	L. T. OVERSEAS LTD.	HQ F. No. 01/87/162/679/AM07/DES-VII	Status: Deferred
	NC No.: 23/08 Dated 19.9.2007	Adv. Lic. No. 0510019334 Dated 6.6.2000	RLA F. No. 05/24/40/79/AM01	

Application: Request is for allowing norms under the SION H-437 notified after issue of advance licence issued under adhoc norms:

Decision: Firm may be informed that information furnished is irrelevant and they may be requested to furnish relevant information.

ONLINE CASES

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Case No.:26/36/82-ALC1/2006	Party Name:GKB RX LENS PVT LTD	Meet No/Date:23/87-ALC1/2007 19.09.2007	Status:Deferred		
HQ File :01/82/050/01185/AM07/	RLA File :02/24/040/00209/AM07/	Lic.No/Date:0210094708 26.10.2006	Defer Date:17.10.2007		
Application: Request is for adhoc norms for following:					
Sl.No.	EXPORT ITEM	Qty	UOM	FOB (Rs.)	FOB (Currency)
1	62/0- Ophthalmic Lenses	15000.000	Number	1551000.00	33000.00 US\$
			Total	1,551,000.00	33,000.00
Sl.No.	IMPORT ITEM	Qty	UOM	CIF (Rs.)	CIF (Currency)
1	NON-TINTABLE VARNISH	72.000	K.G	512887.50	10912.50 US\$
2	TINTABLE VARNISH	60.000	K.G	534258.00	11367.19 US\$
3	PRIMER 110-01-PR	45.000	K.G	63085.00	1342.24 US\$
4	CLEANING AGENT LC-01	60.000	K.G	84113.55	1789.65 US\$
5	CLEANING AGENT LC-56	30.000	K.G	42057.00	894.82 US\$
6	CLEANING AGENT LC-40	30.000	K.G	42057.00	894.82 US\$
7	FIBREBOARD BOX	3.000	Number	6413.66	136.46 US\$

	packing				
			Total	1,284,871.71	27,337.68
Position: D/L No. 46011/42/2007-PC.II dated 20.08.2007 by D/o C&PC, reminder is to be issued by DGFT. Decision: Deferred.					

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Case No.: 5/43/87-ALC1/2006	Party Name:REGALIA LAMINATES	Meet No/Date:23/87-ALC1/2007 19.09.2007	Status: Deferred		
HQ File :01/87/050/00716/AM07/	RLA File :05/24/040/00539/AM07/	Lic.No/Date:0510193987 08.11.2006	Defer Date:03.10.2007		
Application: Request is for adhoc norms for following:					
Sl.No.	EXPORT ITEM	Qty	UOM	FOB (Rs.)	FOB (Currency)
1	63/0- GLASS EPOXY LAMINATES G-10/FR-4	50000.000	K.G	11575000.00	250000.00 US\$
			Total	11,575,000.00	250,000.00
Sl.No.	IMPORT ITEM	Qty	UOM	CIF (Rs.)	CIF (Currency)
1	GLASS FABRIC GSM 100-220	121000.000	Meter	5662800.00	121000.00 US\$
2	EPOXY RESIN VISOUS LIQUID	28000.000	K.G	4062240.00	86800.00 US\$
3	ACETONE LIQUID	6000.000	K.G	336960.00	7200.00 US\$
4	DI METHYL FORMAMIDE LIQUID	6000.000	K.G	505440.00	10800.00 US\$
5	KRAFT PAPER GSM 130-250	8500.000	K.G	238680.00	5100.00 US\$
			Total	10,806,120.00	230,900.00
Position: D/L No. 46011/96/2007-PC.II dated 13.08.2007 by D/o C&PC, reminder is to be issued by DGFT. Decision: Deferred.					

20	Case No.:15/46/87-ALC1/2006		Party Name:DIVINE POLYMER PRODUCTS LIMITED		Meet No/Date:23/87-ALC1/2007 19.09.2007		Status:Deferred	
	HQ File :01/87/050/00825/AM07/		RLA File :03/94/040/00922/AM07/		Lic.No/Date:0310412405 15.12.2006		Defer Date:17.10.2007	
	Application: Request is for adhoc norms for following:							
	Sl.No.	EXPORT ITEM			Qty	UOM	FOB (Rs.)	FOB (Currency)
	1	63/0- PET FLAKES having an intrinsic viscosity			400.000	M.T	12408000.00	264000.00 US\$

			Total	12,408,000.00	264,000.00
Sl.No.	IMPORT ITEM	Qty	UOM	CIF (Rs.)	CIF (Currency)
1	PET BOTTLES (WASTE/SCRAP) (It is a scrap generated from soft drink and water bottles)	500.000	M.T	10810000.00	230000.00 US\$
			Total	10,810,000.00	230,000.00
Position: D/L No. 46011/85/2006-PC.II dated 05.07.2007 by D/o C&PC, reminder issued by DGFT on 11.9.2007. Decision: Deferred.					

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Case No.:9/43/80-ALC2/2006	Party Name:KINECO PVT. LTD.	Meet No/Date:23/87-ALC1/2007 19.09.2007	Status:Deferred		
HQ File :01/80/050/01120/AM07/	RLA File :17/24/040/00065/AM07/	Lic.No/Date:1710001491 28.12.2006	Defer Date:03.10.2007		
Application: Request is for adhoc norms for following:					
Sl.No.	EXPORT ITEM	Qty	UOM	FOB (Rs.)	FOB (Currency)
1	61/0- FRP Tripod Base For Pressure Vessels (Size Between 21” to 150” ; Thickness 4.1” to 20”)	96000.000	K.G	16086713.64	357880.17 US\$
			Total	16,086,713.64	357,880.17
Sl.No.	IMPORT ITEM	Qty	UOM	CIF (Rs.)	CIF (Currency)
1	Relevant Resin (i.e. General Purpose Resin, Phenolic Resin, Chemical Grade Resin, Fire Retardant Resin)	70560.000	K.G	10342408.85	230086.96 US\$
2	Relevant Glass Fibre (i.e.Chopped Strand Mat, Combi Mat, Stiched Mat, Surface Mat, Woven Roving)	30240.000	K.G	2363978.93	52591.30 US\$
			Total	12,706,387.78	282,678.26
Position: D/L No. 46011/219/2005-PC.II dated 17.07.2007 by D/o C&PC; Comments from D/o C&PC awaited. Decision: Deferred.					

23	Case No.:2/49/87-ALC1/2006		Party Name:JYOTI PLASTIC WORKS PVT. LTD.		Meet No/Date:23/87-ALC1/2007 19.09.2007		Status:Deferred	
	HQ File :01/87/050/00906/AM07/		RLA File :03/94/040/01099/AM07/		Lic.No/Date:0310414910 08.01.2007		Defer Date:03.10.2007	
	Application: Request is for adhoc norms for following:							
	Sl.No.	EXPORT ITEM			Qty	UOM	FOB (Rs.)	FOB (Currency)

1	63/0- ARTICLE MADE OF MODIFIED POLY PHENYLENE	11500.000	K.G	5750000.00	127777.78 US\$
			Total	5,750,000.00	127,777.78
Sl.No.	IMPORT ITEM	Qty	UOM	CIF (Rs.)	CIF (Currency)
1	MODIFIED POLY PHENYLENE OXIDE GRANULES	20010.000	K.G	3150000.00	70000.00 US\$
			Total	3,150,000.00	70,000.00
Position: D/L No. 46011/33/2007-PC.II dated 16.04.2007 by D/o C&PC, reply submitted by firm vide their letter dated 22.08.2007. Comments awaited. Decision: Deferred.					

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Case No.:7/48/87-ALC1/2006	Party Name:JINDAL POLY FILMS LTD.	Meet No/Date:23/87-ALC1/2007 19.09.2007	Status:Deferred		
HQ File :01/87/050/00892/AM07/	RLA File :05/24/040/00799/AM07/	Lic.No/Date:0510197680 11.01.2007	Defer Date:17.10.2007		
Application: Request is for adhoc norms for following:					
Sl.No.	EXPORT ITEM	Qty	UOM	FOB (Rs.)	FOB (Currency)
1	63/0- Polyester Metalised Film – (Aluminum coated) SILICA – PTA Route SILICA – PTA ROUTE.	1500.000	M.T	133650000.00	3000000.00 US\$
			Total	133,650,000.00	3,000,000.00
Sl.No.	IMPORT ITEM	Qty	UOM	CIF (Rs.)	CIF (Currency)
1	PTA PURIFIED TERAPHTHALIC ACID	1355.100	M.T	57866157.00	1287345.00 US\$
2	MEG MONO ETHYLENE GLYCOL	537.450	M.T	21742539.75	483705.00 US\$
3	ANTIMONY TRIOXIDE ANTIMONY TRIOXIDE	0.510	M.T	184542.23	4105.50 US\$
4	TRIPHENYL PHOSPHATE TRIPHENYL PHOSPHATE	1500.000	K.G	269700.00	6000.00 US\$
5	PENTATHRITOL / DELION PASS PENTATHRITOL / DELION PASS	150.000	K.G	39106.50	870.00 US\$
6	ANTIMONY FREE CATALIST ANTIMONY FREE CATALIST	60.000	K.G	78213.00	1740.00 US\$
7	SILICA SILICA	1.370	M.T	236233.49	5255.25 US\$
8	ALUMINUM WIRE 99.9% ALUMINUM WIRE 99.9%	14250.000	K.G	5124300.00	114000.00 US\$

9	INDUCTION / EVAPORATION BOAT INDUCTION / EVAPORATION BOAT	330.000	Number	2670030.00	59400.00 US\$
			Total	88,210,821.97	1,962,420.75
Position: D/L No. 46011/68/2006-PC.II dated 04.07.2007 by D/o C&PC, reminder to be issued by DGFT. Decision: Deferred.					

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Case No.:25/46/87-ALC1/2006	Party Name:PROPACK INDUSTRIES(PROP. KUNAL PLASTICS PVT. LTD)	Meet No/Date:23/87-ALC1/2007 19.09.2007	Status:Deferred		
HQ File :01/87/050/00931/AM07/	RLA File :03/95/040/01198/AM07/	Lic.No/Date:0310415838 15.01.2007	Defer Date:17.10.2007		
Application: Request is for adhoc norms for following:					
Sl.No.	EXPORT ITEM	Qty	UOM	FOB (Rs.)	FOB (Currency)
1	63/0- POLYETHYLENE WHITE OPAQUE PRINTED BAGS (Net wt. of LDPE 13370 kg , LLDPE 4202 Kgs & White materbatch 1528 Kgs) Grade of items used in export shall conform with grade of items to be imported.	19100.000	K.G	1750500.00	38900.00 US\$
			Total	1,750,500.00	38,900.00
Sl.No.	IMPORT ITEM	Qty	UOM	CIF (Rs.)	CIF (Currency)
1	LDPE GRANULES	14038.500	K.G	1073945.25	23865.45 US\$
2	LLDPE GRANULES	4412.100	K.G	317671.20	7059.36 US\$
3	WHITE MASTERBATCH	1604.400	K.G	151615.80	3369.24 US\$
			Total	1,543,232.25	34,294.05
Position: D/L No. 46011/65/2006-PC.II dated 03.07.2007 by D/o C&PC, reminder issued by DGFT on 5/11.9.2007. Decision: Deferred.					

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Case No.:12/48/82-ALC1/2006	Party Name:HI-TECH ARAI LIMITED	Meet No/Date:23/87-ALC1/2007 19.09.2007	Status:Deferred		
HQ File :01/82/050/01571/AM07/	RLA File :35/24/040/00047/AM07/	Lic.No/Date:3510020221 16.01.2007	Defer Date:17.10.2007		
Application: Request is for adhoc norms for following:					
Sl.No.	EXPORT ITEM	Qty	UOM	FOB (Rs.)	FOB (Currency)
1	62/0- FLUROELASTOMER BASED COMPOUNDED RUBBER (UNVULCANISED)IN SHEETS FORM	9600.000	K.G	10563695.00	238455.00 US\$
			Total	10,563,695.00	238,455.00

Sl.No.	IMPORT ITEM	Qty	UOM	CIF (Rs.)	CIF (Currency)
1	FLUROELASTOMER FLUROELASTOMER	7276.000	K.G	8367400.00	187190.00 US\$
2	CARBON BLACK CARBON BLACK	940.000	K.G	67680.00	1514.00 US\$
3	PROCESSING AID PROCESSING AID	76.000	K.G	153748.00	3440.00 US\$
4	FLUROALKYL CONTAINING POYESTER FLUROALKYL CONTAINING POYESTER	144.000	K.G	789120.00	17653.00 US\$
5	CALCIUM METASILICATE CALCIUM METASILICATE	729.000	K.G	150174.00	3360.00 US\$
6	SILICONE FLUID DI METHYL POLY SILOXANE(INTERNAL LUBRICANT)	76.000	K.G	53884.00	1203.00 US\$
			Total	9,582,006.00	214,360.00

Position: D/L No. 46011/54/2007-PC.II dated 25.06.2007 by D/o C&PC, reminder to be issued by DGFT.

Decision: Deferred.

29	Case No.: 13/49/82-ALC1/2006	Party Name:J K INDUSTRIES LTD.	Meet No/Date:23/87-ALC1/2007 19.09.2007	Status: Deferred
	HQ File :01/82/050/01596/AM07/	RLA File :05/24/040/00758/AM07/	Lic.No/Date:0510198229 22.01.2007	Defer Date:17.10.2007

Application: Request is for adhoc norms for following:

Sl.No.	EXPORT ITEM	Qty	UOM	FOB (Rs.)	FOB (Currency)
1	62/0- LCV/LIGHT TRUCK STEEL RADIAL TYRES (TUBE TYPE) REINFORCED WITH NYLON TYRE CORD WARP SHEETS. AUTOMOBILE TYRES FOR LCV/LIGHT TRUCK APPLICATIONS.	376840.000	K.G	43923100.00	942556.00 US\$
2	62/0- BUTYL TUBES OTHER THAN CYCLE TUBES. BUTYL TUBES FOR AUTOMOBILE APPLICATIONS.	37650.000	K.G	4450300.00	95500.00 US\$
			Total	48,373,400.00	1,038,056.00

Sl.No.	IMPORT ITEM	Qty	UOM	CIF (Rs.)	CIF (Currency)
1	NATURAL RUBBER	143501.000	K.G	12419266.00	272651.00 US\$
2	SYNTHETIC RUBBER –PBR	19671.000	K.G	1792032.00	39342.00 US\$

3	SYNTHETIC RUBBER – SBR1502	14132.000	K.G	1190826.00	26143.00 US\$
4	SYNTHETIC RUBBER- SBR 1712	1206.000	K.G	93378.00	2050.00 US\$
5	V.P. LATEX	528.000	K.G	73295.00	1609.00 US\$
6	CARBON BLACK	95001.000	K.G	4327312.00	95001.00 US\$
7	NYLON TYRE CORD WARP SHEET	15827.000	K.G	2198844.00	48273.00 US\$
8	BEAD WIRE	15149.000	K.G	690035.00	15149.00 US\$
9	RUBBER CHEMICALS – ACCELERATOR ANTIOZONANT, RETARDER & PEPTIZERS.	1470.000	K.G	858669.00	18851.00 US\$
10	ZINC OXIDE	5577.000	K.G	254043.00	5577.00 US\$
11	MISCELLANEOUES CHEMICALS:- BONDING /COUPLING AGENT. STEARIC ACID, SYNTHETIC RESIN PARAFFIN WAX	41980.000	K.G	2146673.00	47130.00 US\$
12	RESORCINOL	151.000	K.G	48062.00	1055.00 US\$
13	STEEL TIRE CORD	30373.000	K.G	2213606.00	48597.00 US\$
14	BUTYL RUBBER	19955.000	K.G	2454104.00	53877.00 US\$
15	CARBON BLACK	11295.000	K.G	514487.00	11295.00 US\$
			Total	31,274,632.00	686,600.00

Position: Production and consumption data for last two years (year-wise) certified by Excise Authority for export item No. (1) Headquarters' letter No. 01/82/050/01596/AM05/473 dated 25.05.2007 on advice of DIPP is still awaited

Decision: Deferred.

Case No.: 18/49/80-ALC2/2006	Party Name:INTERNATIONAL CONVEYORS LIMITED	Meet No/Date:23/87-ALC1/2007 19.09.2007	Status: Deferred
HQ File :01/80/050/01309/AM07/	RLA File :03/94/040/01232/AM07/	Lic.No/Date:0310418835 08.02.2007	Defer Date:17.10.2007

Application: Request is for adhoc norms for following:

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Sl.No.	EXPORT ITEM	Qty	UOM	FOB (Rs.)	FOB (Currency)
1	61/0- PVC SOLID WOVEN FIRE RESISTANT ANTISTATIC CONVEYOR BELTING. (TYPE 6000/6500 4 PLY 1.5MM X 1.5 MM THK.)	20609.400	Sq. meter	42300000.00	940000.00 US\$
2	61/0- PVC SOLID WOVEN FIRE RESISTANT ANTISTATIC CONVEYOR BELTING. (TYPE – 8000 4 PLY 1.5 MM X 1.5 MM THK.)	6689.630	Sq. meter	17325000.00	385000.00 US\$
3	61/0- PVC SOLID WOVEN FIRE RESISTANT ANTISTATIC CONVEYOR BELTING. (TYPE – 10000 4 PLY 1.5 MM X 1.5 MM THK.)	11757.800	Sq. meter	36090000.00	802000.00 US\$
			Total	95,715,000.00	2,127,000.00

Sl.No.	IMPORT ITEM	Qty	UOM	CIF (Rs.)	CIF (Currency)
1	POLYESTER YARN. (1000 DENIER)	211.986	M.T	27558206.00	612404.58 US\$
2	PVC RESIN	168.498	M.T	10109880.00	224664.00 US\$
3	PHOSPHATE PLASTICIZER	91.417	M.T	9598816.50	213307.04 US\$
4	PTHALATE PLASTICIZER	36.581	M.T	3841026.00	85356.14 US\$
5	FASTNERS WITH PINS (MATO U37A/U38)	1280.000	M.T	1158345.45	25741.01 US\$
			Total	52,266,273.95	1,161,472.77

Position: D/L No. 46011/115/2005-PC.II dated 05.07.2007 by D/o C&PC, reminder is to be issued by DGFT.

Decision: Deferred.

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Case No.:7/2/87-ALC1/2007	Party Name:INTERNATIONAL CONVEYORS LIMITED	Meet No/Date:23/87-ALC1/2007 19.09.2007	Status:Deferred
HQ File :01/87/050/00977/AM07/	RLA File :03/94/040/01040/AM07/	Lic.No/Date:0310418831 08.02.2007	Defer Date:17.10.2007

Application: Request is for adhoc norms for following:

Sl.No.	EXPORT ITEM	Qty	UOM	FOB (Rs.)	FOB (Currency)
1	63/0- PVC SOLID WOVEN FIRE RESISTANT ANTISTATIC CONVEYOR BELTING (TYPE-5000, 3PLY, 1 X 1 MM COVER THK)	3318.110	Sq. meter	5472000.00	121600.00 US\$
			Total	5,472,000.00	121,600.00

Sl.No.	IMPORT ITEM	Qty	UOM	CIF (Rs.)	CIF (Currency)
1	POLYESTER YARN (1000 DENIER)	9.149	M.T	1189370.00	26430.44 US\$
2	PVC RESIN	10.208	M.T	663533.00	14745.18 US\$
3	PHOSPHATE PLASTICIZER	5.543	M.T	443456.00	9854.58 US\$
4	PTHALATE PLASTICIZER	2.296	M.T	183688.00	4081.96 US\$
5	FASTNERS WITH PINS (MATO U37A/U38)	300.000	Number	271753.20	6038.96 US\$

			Total	2,751,800.20	61,151.12
Position: D/L No. 46011/115/2005-PC.II dated 05.07.2007 by D/o C&PC, reminder is to be issued by DGFT. Decision: Deferred.					

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Case No.: 9/2/87-ALC1/2007	Party Name:ENTREMONDE POLYECOATERS LTD	Meet No/Date:23/87-ALC1/2007 19.09.2007	Status: Deferred		
HQ File :01/87/050/00989/AM07/	RLA File :03/94/040/01217/AM07/	Lic.No/Date:0310419173 12.02.2007	Defer Date:17.10.2007		
Application: Request is for adhoc norms for following:					
Sl.No.	EXPORT ITEM	Qty	UOM	FOB (Rs.)	FOB (Currency)
1	63/0- Both Side TPU Coated Polyester Fabrics with coating weight of 485 Grms/Sq. Mtr. and with Base fabric weight of 65 GSM. Coating of Thermoplastic Polyurethane on polyester Fabric with one side black & one side brown, (Chemical Resistant)	11476.000	Sq. meter	2966328.00	66960.00 US\$
2	63/0- Both Side TPU Coated Polyester Fabrics with coating weight of 1035 Grms/Sq. Mtr. and with Base fabric weight of 65 GSM. Coating of Thermoplastic Polyurethane on Polyester Fabric with one side black & one side brown, (Chemical Resistant)	4878.000	Sq. meter	2331952.00	52640.00 US\$
			Total	5,298,280.00	119,600.00
Sl.No.	IMPORT ITEM	Qty	UOM	CIF (Rs.)	CIF (Currency)
1	Polyester Industrial Fabrics High Tenacity, WIWK, Width -153 cms.	12292.000	Meter	714794.00	15539.00 US\$
2	Estane Compound 54600 Natural 021P Thermoplastic Polyurethane	11676.000	K.G	2658662.00	57797.00 US\$
			Total	3,373,456.00	73,336.00
Position: D/L. No. 46011/76/2007-PC-II dated 13.6.2007 by D/o C&PC, reminder to be issued by DGFT. Decision: Deferred.					

Case No.:16/2/87-ALC1/2007	Party Name:BULK LIQUID SOLUTIONS PVT LTD	Meet No/Date:23/87-ALC1/2007 19.09.2007	Status:Deferred			
HQ File :01/87/050/01050/AM07/	RLA File :07/24/040/00728/AM07/	Lic.No/Date:0710050248 22.02.2007	Defer Date:17.10.2007			
Application: Request is for adhoc norms for following:						
Sl.No.	EXPORT ITEM		Qty	UOM	FOB (Rs.)	FOB (Currency)
1	63/0- FLEXIBLE PLASTIC TANKS AND 1LOOP/4LOOP/FIBC BAGS – 2137 PCS.		79475.000	K.G	19932868.00	438085.00 US\$

Total	19,932,868.00	438,085.00
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Sl.No.	IMPORT ITEM	Qty	UOM	CIF (Rs.)	CIF (Currency)
1	LIQUID LINER FILM (QUANTITY INCLUSIVE OF 8% WASTAGE)	55500.000	K.G	7445802.00	163644.00 US\$
2	PP LAMINATED FABRIC (QUANTITY INCLUSIVE OF 5% WASTAGE)	29910.000	K.G	1495130.00	32860.00 US\$
3	PP FLANGES/GLANDS	2137.000	Number	193921.00	4262.00 US\$
4	2" OR 3" PP VALVES	2137.000	Number	1165301.00	25611.00 US\$
5	BOLT CLAMP/JUBILEE CLIP	2137.000	Number	255846.00	5623.00 US\$
6	PVC-EPD_FDA HOSE & PVC ELBOW	2137.000	Number	5372913.00	118086.00 US\$
			Total	15,928,913.00	350,086.00

Position: D/L. No. 46011/182/2005-PC-II dated 21.5.2007 by D/o C&PC, reminder to be issued by DGFT.

Decision: Deferred.

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Case No.: 18/2/87-ALC1/2007	Party Name:FLUOROTHERM POLYMER INDIA PVT.LTD.	Meet No/Date:23/87-ALC1/2007 19.09.2007	Status: Deferred
HQ File :01/87/050/01077/AM07/	RLA File :03/94/040/01303/AM07/	Lic.No/Date:0310421925 05.03.2007	Defer Date:17.10.2007

Application: Request is for adhoc norms for following:

Sl.No.	EXPORT ITEM	Qty	UOM	FOB (Rs.)	FOB (Currency)
1	63/0- PTFE TUBING/COILS (VARIOUS SIZES)	4000.000	K.G	2848000.00	64000.00 US\$
			Total	2,848,000.00	64,000.00

Sl.No.	IMPORT ITEM	Qty	UOM	CIF (Rs.)	CIF (Currency)
1	PTFE POWDER/RESIN	4400.000	K.G	2349600.00	52800.00 US\$
2	ISO PARAFFIN	800.000	K.G	108000.00	2427.00 US\$
			Total	2,457,600.00	55,227.00

Position: D/L. No. 46011/133/2006-PC-II dated 5.7.2007 by D/o C&PC, reminder to be issued by DGFT.

Decision: Deferred.

Case No.: 10/5/87-ALC1/2007	Party Name:ASSOCIATED CAPSULES PVT. LIMITED	Meet No/Date:23/87-ALC1/2007 19.09.2007	Status: Deferred
HQ File :01/87/050/01108/AM07/	RLA File :03/94/040/01317/AM07/	Lic.No/Date:0310423170 14.03.2007	Defer Date:17.10.2007

Application: Request is for adhoc norms for following:

Sl.No.	EXPORT ITEM	Qty	UOM	FOB (Rs.)	FOB (Currency)
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56	Sl.No.	EXPORT ITEM	Qty	UOM	FOB (Rs.)	FOB (Currency)
	1	63/0- 250 MICRONS PVC FILM LAMINATED WITH PE FILM	5000.000	K.G	427500.00	9500.00 US\$
				Total	427,500.00	9,500.00
	Sl.No.	IMPORT ITEM	Qty	UOM	CIF (Rs.)	CIF (Currency)
	1	PVC Resin	4239.370	K.G	188864.10	4196.98 US\$
	2	Plasticizer (Epoxidised Soyabean Oil)	281.180	K.G	18473.40	410.52 US\$
	3	Pigments	25.280	K.G	14527.35	322.83 US\$
	4	PVC Stabilizer	153.230	K.G	37924.65	842.77 US\$
	5	PVC Processing Aid	81.520	K.G	10271.70	228.26 US\$
	6	Impact Modifier for PVC	521.080	K.G	57449.25	1276.65 US\$
	7	Lubricants	61.390	K.G	7044.30	156.54 US\$
	8	Adhesive	111.040	K.G	25333.65	562.97 US\$
	9	LDPE FILM	347.910	K.G	36165.15	803.67 US\$
				Total	396,053.55	8,801.19
	Position: D/L. No. 46011/71/2007-PC-II dated 13.6.2007 by D/o C&PC, reminder issued by DGFT on 11.9.2007.					
	Decision: Deferred.					

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Case No.:12/8/87-ALC1/2007	Party Name:HASOLON NYLON PRODUCTS PVT. LTD.	Meet No/Date:23/87-ALC1/2007 19.09.2007	Status:Deferred		
HQ File :01/87/050/01127/AM07/	RLA File :08/24/040/00366/AM07/	Lic.No/Date:0810063816 22.03.2007	Defer Date:17.10.2007		
Application: Request is for adhoc norms for following:					
Sl.No.	EXPORT ITEM	Qty	UOM	FOB (Rs.)	FOB (Currency)
1	63/0- ARTICLE MADE OF POLYAMIDE 12 TOTAL CONTENT OF POLYAMIDE 12 IN THE EXPORT PRODUCT IS 3810 KGS	3810.000	K.G	1511300.00	34000.00 US\$
			Total	1,511,300.00	34,000.00
Sl.No.	IMPORT ITEM	Qty	UOM	CIF (Rs.)	CIF (Currency)
1	POLYAMIDE 12 GRANULES	4000.000	Number	1209040.00	27200.00 US\$
			Total	1,209,040.00	27,200.00
Position: D/L. No. 46011/158/2005-PC-II dated 25.06.2007 by D/o C&PC, reminder to be issued by DGFT.					
Decision: Deferred.					

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Case No.:15/8/87-ALC1/2007	Party Name:KULODAT TECHNOFACT PVT.LTD.,	Meeting No/Date:23/8/87-ALC1/2007 19.09.2007	Status:Deferred		
HQ File :01/87/050/01130/AM07/	RLA File :03/94/040/01453/AM07/	Lic.No/Date:0310423980 22.03.2007	Defer Date:17.10.2007		
Application: Request is for adhoc norms for following:					
Sl.No.	EXPORT ITEM	Qty	UOM	FOB (Rs.)	FOB (Currency)
1	63/0- PLASTIC BAGS NET CONTENT : 1)L.L.D.P.E. GRANULES :16,000.000 KILOGRAM 2)H.D.P.E GRANULES :16,000.000 KILOGRAM 3)L.D.P.E. GRANULES (REPROCESSED) :16,000.000 KILOGRAM 4)MASTER BATCH :2,000.000 KILOGRAM	50000.000	K.G	2990000.00	67191.01 US\$
			Total	2,990,000.00	67,191.01
Sl.No.	IMPORT ITEM	Qty	UOM	CIF (Rs.)	CIF (Currency)
1	L.L.D.P.E. GRANULES	16800.000	K.G	1008000.00	22651.69 US\$
2	H.D.P.E GRANULES	16800.000	K.G	1008000.00	22651.69 US\$
3	L.D.P.E. GRANULES (REPROCESSED)	16800.000	K.G	672000.00	15101.12 US\$
4	MASTER BATCH	2100.000	K.G	159600.00	3586.52 US\$
			Total	2,847,600.00	63,991.02
Position: D/L. No. 46011/30/2007-PC-II dated 3.8.2007 by D/o C&PC, reminder to be issued by DGFT.					
Decision: Deferred.					

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Case No.:17/5/87-ALC1/2007	Party Name:PRABHU POLY COLOR PRIVATE LIMITED	Meet No/Date:23/87-ALC1/2007 19.09.2007	Status:Deferred		
HQ File :01/87/050/01137/AM07/	RLA File :02/24/040/00363/AM07/	Lic.No/Date:0210099317 23.03.2007	Defer Date:17.10.2007		
Application: Request is for adhoc norms for following:					
Sl.No.	EXPORT ITEM	Qty	UOM	FOB (Rs.)	FOB (Currency)
1	63/0- FILLER MASTERBATCH	180000.000	K.G	5200650.00	117000.00 US\$
			Total	5,200,650.00	117,000.00
Sl.No.	IMPORT ITEM	Qty	UOM	CIF (Rs.)	CIF (Currency)
1	RELEVANT POLYMERS ----- LLDPE (LINER LOW DENSITY POLYETHYLENE)	55080.000	K.G	3305213.10	74358.00 US\$
2	CALCIUM CARBONATE	124848.000	K.G	804676.57	18102.96 US\$
3	TITANIUM - DI OXIDE ----- RUTILE GRADE	3672.000	K.G	3427.54	77.11 US\$
			Total	4,113,317.21	92,538.07

Position: D/L. No. 46011/63/2007-PC-II dated 13.6.2007 by D/o C&PC, reminder by DGFT issued on 5/11.9.2007.
Decision: Deferred.

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Case No.:12/2/82-ALC4/2007	Party Name:GKB RX LENS PVT LTD	Meet No/Date:23/87-ALC1/2007 19.09.2007	Status:Deferred		
HQ File :01/82/050/01877/AM07/	RLA File :02/24/040/00368/AM07/	Lic.No/Date:0210099396 27.03.2007	Defer Date:17.10.2007		
Application: Request is for adhoc norms for following:					
Sl.No.	EXPORT ITEM	Qty	UOM	FOB (Rs.)	FOB (Currency)
1	62/0- Ophthalmic Lenses	13055.000	Pair	11964908.00	254572.50 US\$
			Total	11,964,908.00	254,572.50
Sl.No.	IMPORT ITEM	Qty	UOM	CIF (Rs.)	CIF (Currency)
1	SPECTACLE LENSES	14350.000	Pair	8801572.50	187267.50 US\$
2	POLISH PAD 80562	52.000	Coil/Roll	29200.90	621.30 US\$
3	SMOOTHING PAD 85497	52.000	Coil/Roll	83917.20	1785.47 US\$
4	SURFACE SAVER TAPE	26.000	Coil/Roll	23389.00	497.64 US\$
5	POLISHING COMPOUND	17.000	K.G	30585.70	650.76 US\$
6	BLOCKING ALLOY 117F	5.000	K.G	45387.90	965.70 US\$
7	NON TINTABLE VARNISH ST11TN-8H	35.000	K.G	249320.31	5304.69 US\$
8	NON TINTABLE VARNISH WITH DRY ICE PACKAGING 1.52-72-NT	7.000	K.G	105783.00	2250.71 US\$
9	TINTABLE VARNISH ST11TN-6H	35.000	K.G	249320.31	5304.69 US\$
10	PRIMER 110-01-PR	17.000	K.G	216872.80	4614.31 US\$
11	CLEANING AGENT LC-01	17.000	K.G	23832.17	507.07 US\$
12	CLEANING AGENT LC56	17.000	K.G	23832.17	507.07 US\$
13	CLEANING AGENT WITH FIBREBOARD BOX LC40	19.000	K.G	28108.00	598.04 US\$
14	CLEANING AGENT	9.000	K.G	12617.00	269.45 US\$

14	LC-OH	9.000	K.G	12017.00	208.43 US\$
15	STRIPPER FOR PRIMER 110-01-PR LC31	9.000	Litre	26811.20	570.45 US\$
			Total	9,950,550.16	211,713.85
Position: D/L No. 46011/42/2007-PC.II dated 20.08.2007 by D/o C&PC, reminder to be issued by DGFT. Decision: Deferred.					

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Case No.:9/6/87-ALC1/2007	Party Name:RENATA PLASTICS	Meet No/Date:23/87-ALC1/2007 19.09.2007	Status:Deferred		
HQ File :01/87/050/01146/AM07/	RLA File :31/24/040/00439/AM07/	Lic.No/Date:3110028753 27.03.2007	Defer Date:17.10.2007		
Application: Request is for adhoc norms for following:					
Sl.No.	EXPORT ITEM	Qty	UOM	FOB (Rs.)	FOB (Currency)
1	63/0- PBT Casing Grey 1756	12000.000	Thousand in nos	1520760.00	34523.00 US\$
			Total	1,520,760.00	34,523.00
Sl.No.	IMPORT ITEM	Qty	UOM	CIF (Rs.)	CIF (Currency)
1	VALOX Polybutyleneterephthalate 4631Grey 75171 LM	5736.000	K.G	963648.00	21679.00 US\$
			Total	963,648.00	21,679.00
Position: D/L. No. 46011/62/2007-PC-II dated 13.6.2007 by D/o C&PC, reminder to be issued by DGFT.					
Decision: Deferred.					

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Case No.:22/9/87-ALC1/2007	Party Name:DIVINE POLYMER PRODUCTS LIMITED	Meet No/Date:23/87-ALC1/2007 19.09.2007	Status:Deferred		
HQ File :01/87/050/00091/AM08/	RLA File :03/94/040/00063/AM08/	Lic.No/Date:0310429002 10.05.2007	Defer Date:17.10.2007		
Application: Request is for adhoc norms for following:					
Sl.No.	EXPORT ITEM	Qty	UOM	FOB (Rs.)	FOB (Currency)
1	63/0- PET GRANULES	3000.000	M.T	110400000.00	2400000.00 US\$
			Total	110,400,000.00	2,400,000.00
Sl.No.	IMPORT ITEM	Qty	UOM	CIF (Rs.)	CIF (Currency)
1	PET FLAKES	3300.000	M.T	106260000.00	2310000.00 US\$
			Total	106,260,000.00	2,310,000.00
Position: D/L. No. 46011/85/2006-PC-II dated 05.07.2007 by D/o C&PC. reminder issued by DGFT on 11.9.2007.					

Decision: Deferred.

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Case No.:6/19/87-ALC1/2007	Party Name:PRINT PROCESS,	Meet No/Date:23/87-ALC1/2007 19.09.2007	Status:Deferred		
HQ File :01/87/050/00095/AM08/	RLA File :04/24/040/00032/AM08/	Lic.No/Date:0410089401 11.05.2007	Defer Date:17.10.2007		
Application: Request is for adhoc norms for following:					
Sl.No.	EXPORT ITEM	Qty	UOM	FOB (Rs.)	FOB (Currency)
1	63/0- PP Spun bond non woven bags PP Spun bond non woven bags	100000.000	Number	519131.00	12524.27 US\$
			Total	519,131.00	12,524.27
Sl.No.	IMPORT ITEM	Qty	UOM	CIF (Rs.)	CIF (Currency)
1	PP Spun bond non woven fabric 70 gsm. Width 1.6 mtrs. Length 200 mtrs.	5000.000	K.G	415305.00	9900.00 US\$
			Total	415,305.00	9,900.00
Position: D/L. No. 46011/98/2007-PC-II dated 13.08.2007 by D/o C&PC, reminder to be issued by DGFT.					
Decision: Deferred.					

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Case No.: 7/19/87-ALC1/2007	Party Name:DHARIYAL CHEMICALS	Meet No/Date:23/87-ALC1/2007 19.09.2007	Status: Deferred
HQ File :01/87/050/00098/AM08/	RLA File :08/24/040/00038/AM08/	Lic.No/Date:0810064849 16.05.2007	Defer Date:17.10.2007
Application: Request is for adhoc norms for following:			
Sl. No.	EXPORT ITEM	Qty	
1	CARBOXY METHYL CELLULOSE (LVG) SALT WATER	380 MT	
Sl. No.	IMPORT ITEM	Qty	
1	POLYANIONIC CELLULOSE POLYMER	42.560 MT	
Position: D/L. No. 46011/108/2007-PC-II dated 6.9.2007 by D/o C&PC. Decision: Deferred.			

	Case No.: 5/19/87-ALC1/2007	Party Name:DIVINE POLYMER PRODUCTS LIMITED	Meet No/Date:23/87-ALC1/2007 19.09.2007	Status:Deferred	
	HQ File :01/87/050/00130/AM08/	RLA File :03/94/040/00125/AM08/	Lic.No/Date:0310430873	Defer Date:17.10.2007	

29.05.2007

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Application: Request is for adhoc norms for following:

Sl.No.	EXPORT ITEM	Qty	UOM	FOB (Rs.)	FOB (Currency)
1	63/0- PET GRANULES	1000.000	M.T	36000000.00	800000.00 US\$
			Total	36,000,000.00	800,000.00

Sl.No.	IMPORT ITEM	Qty	UOM	CIF (Rs.)	CIF (Currency)
1	WASTE (including waste of synthetic fibres, acrylic & others)	1100.000	M.T	27225000.00	605000.00 US\$
			Total	27,225,000.00	605,000.00

Position: D/L No. 46011/85/2006-PC.II dated 05.07.2007 by D/o C&PC, reminder issued by DGFT on 11.9.2007.**Decision: Deferred.**

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Case No.: 9/19/87-ALC1/2007	Party Name:GARWARE WALL ROPES LTD.,	Meet No/Date:23/87-ALC1/2007 19.09.2007	Status: Deferred
HQ File :01/87/050/00141/AM08/	RLA File :31/24/040/00316/AM07/	Lic.No/Date:3110029458 06.06.2007	Defer Date:17.10.2007

Application: Request is for adhoc norms for following:

Sl.No.	EXPORT ITEM	Qty	UOM	FOB (Rs.)	FOB (Currency)
1	63/0- Stripes of PP Fibre Material	1000.000	M.T	53661300.00	1193799.70 US\$
			Total	53,661,300.00	1,193,799.70

Sl.No.	IMPORT ITEM	Qty	UOM	CIF (Rs.)	CIF (Currency)
1	PP Granules	1050.000	M.T	42504000.00	945583.90 US\$
			Total	42,504,000.00	945,583.90

Position: D/L No. 46011/128/2006-PC.II dated 5.7.2007, reminder issued by DGFT.**Decision: Deferred.**

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Case No.: 10/19/87-ALC1/2007	Party Name:MACRO POLYMERS P. LTD.	Meet No/Date:23/87-ALC1/2007 19.09.2007	Status: Deferred
HQ File :01/87/050/00147/AM08/	RLA File :08/24/040/00058/AM08/	Lic.No/Date:0810065339 12.06.2007	Defer Date:17.10.2007

Application: Request is for adhoc norms for following:

Sl. No.	EXPORT ITEM	Qty
1	ALKYD RESIN F-4035 (70% RESIN CONTENT)	100000 KG

Sl. No.	IMPORT ITEM	Qty
1	VEGETABLE FATTY ACID	20200 KG
2	BENZOIC ACID	10000 KG
3	PHTHALIC ANHYDRIDE	23400 KG
4	PENTAERYTHRITOL	23400 KG
5	TOLUENE	31500 KG

Position: D/L. No. 46011/246/2004-PC-II dated 6.9.2007 by D/o C&PC.

Decision: Deferred.

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Case No.:12/19/87-ALC1/2007	Party Name:SAERTEX INDIA PRIVATE LIMITED	Meet No/Date:23/87-ALC1/2007 19.09.2007	Status:Deferred		
HQ File :01/87/050/00155/AM08/	RLA File :31/21/040/00115/AM08/	Lic.No/Date:3110029601 21.06.2007	Defer Date:17.10.2007		
Application: Request is for adhoc norms for following:					
Sl.No.	EXPORT ITEM	Qty	UOM	FOB (Rs.)	FOB (Currency)
1	63/0- Stitch Bonded Fabrics I32EXPORT ITEM: 010 00810 01270 264000	18729.800	Number	2118712.00	52443.00 US\$
			Total	2,118,712.00	52,443.00
Sl.No.	IMPORT ITEM	Qty	UOM	CIF (Rs.)	CIF (Currency)
1	Glass Roving FS5300277580 F/G CONTINUOUS ROVING***2002 827 42 TRAY***	20372.000	K.G	1191498.80	29132.00 US\$
2	Glass Roving FL5108210350 F/G CONTINUOUS ROVING***NTY 2002 7300 TRAY***	11650.100	K.G	1205527.20	29475.00 US\$
			Total	2,397,026.00	58,607.00
Position: As per DIPP comments D/L issued on 3.9.2007 seeking (i) material balance in weight terms between export and import, and (ii) wastage at each stage of manufacturing. Decision: Deferred.					

Case No.:15/19/87-ALC1/2007	Party Name:WELSET PLAST EXTRUSIONS PVT.LTD.	Meet No/Date:23/87-ALC1/2007 19.09.2007	Status:Deferred		
HQ File :01/87/050/00195/AM08/	RLA File :03/95/040/00050/AM08/	Lic.No/Date:0310433846 25.06.2007	Defer Date:03.10.2007		
Application: Request is for adhoc norms for following:					
Sl.No.	EXPORT ITEM	Qty	UOM	FOB (Rs.)	FOB (Currency)

91	1	63/0- PVC COMPOUND (MEDICAL GRADE) NET CONTENT OF PVC RESIN=15000 KGS., PLASTISIZER =13500 KGS., STABILIZER=1500 KGS.			30000.000	K.G	2082000.00	46266.66 US\$
						Total	2,082,000.00	46,266.66
Position: D/L. No. 46011/107/2007-PC-II dated 6.9.2007 by D/o C&PC. Decision: Deferred.								

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Case No.:34/19/87-ALC1/2007	Party Name:INJECTOPLAST PVT.LTD	Meet No/Date:23/87-ALC1/2007 19.09.2007	Status:Deferred		
HQ File :01/87/050/00253/AM08/	RLA File :06/81/040/00007/AM08/	Lic.No/Date:0610012139 20.07.2007	Defer Date:17.10.2007		
Application: Request is for adhoc norms for following:					
Sl.No.	EXPORT ITEM	Qty	UOM	FOB (Rs.)	FOB (Currency)
1	63/0- BOOT SEAL	105000.000	Number	3341100.00	77700.00 US\$
			Total	3,341,100.00	77,700.00
Sl.No.	IMPORT ITEM	Qty	UOM	CIF (Rs.)	CIF (Currency)
1	THERMOPLASTICS ELASTOMER	5017.000	K.G	1510117.00	35119.00 US\$
			Total	1,510,117.00	35,119.00
Position: D/L. No. 46011/09/2006-PC-II dated 10.9.2007 by D/o C&PC.					
Decision: Deferred.					

3.4. Following applications were deferred due to non-receipt of comments for Technical Authorities:

PART – A (MANUAL APPLICATIONS)

3.4.1	Case No. A-260	SHREE PSNA POLYMER MADRAS (P) LTD.	HQ F. No. 01/87/162/269/AM08/DES-VII	Status: Deferred
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	NC No.: 23/08 Dated 19.9.2007	Adv. Lic. not issued	Import of Plastic Scrap	
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Application: Request is for permission to import plastic scrap under advance authorization scheme and adhoc norms for following:

Sl.No.	EXPORT ITEM	Qty
1.	RECYCLED PLASTIC GRANULE	50 MT

Sl.No.	IMPORT ITEM	Qty
1.	PLASTIC FILM CUTS	50000 KG

Position: Comments are awaited from D/o C&PC.

Decision: Deferred for four weeks.

PART – M (REPRESENTATIONS)

3.4.2	Case No.M-217	INJECTOPLAST PVT. LTD.	HQ F. No. 01/87/50/650/AM06/DES-VII	Status: Deferred
	NC No.: 23/08 Dated 19.9.2007	Adv. Lic. No. 0610009746 Dated 1.9.2005	RLA F. No. 06/81/40/84/AM06	

Application: Request is for revision in adhoc norms for following as per norms allowed in another case:

Sl. No.	EXPORT ITEM	Qty
1	BRUSH BOX, MADE OUT OF MOULDING COMPOUND	510000 NOS.

Sl. No.	IMPOR ITEM	Qty
1	PHENOLIC MOULDING COMPOUND	6058.800 KG

Position: Comments of D/o C&PC in other case to be linked with agenda.

Decision: Deferred.

3.4.3	Case No.M-218	INJECTOPLAST PVT. LTD.	HQ F. No. 01/87/50/1191/AM05/DES-VII	Status: Deferred
	NC No.: 23/08 Dated 19.9.2007	Adv. Lic. No. 0610008523 Dated 10.12.2004	RLA F. No. 06/80/40/76/AM05	

Application: Request is for revision in adhoc norms for following as per norms allowed in another case:

Sl. No.	EXPORT ITEM	Qty
1	BRUSH BOX MADE OUT OF PHENOLIC MOULDING COMPOUND	6058.800 KG

Sl. No.	IMPOR ITEM	Qty
1	PHENOLIC MOULDING COMPOUND	6058.800 KG

Position: Comments of D/o C&PC in other case to be linked with agenda and this case to be merged with **M-217**.

Decision: Deferred.

ONLINE CASES

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Case No.:6/35/80-ALC2/2006	Party Name:JAYASHREE POLYMERS PVT.LTD,	Meet No/Date:23/87-ALC1/2007 19.09.2007	Status:Deferred		
HQ File :01/80/050/00752/AM07/	RLA File :31/24/040/00199/AM07/	Lic.No/Date:3110026824 11.10.2006	Defer Date:03.10.2007		
Application: Request is for adhoc norms for following:					
Sl.No.	EXPORT ITEM	Qty	UOM	FOB (Rs.)	FOB (Currency)
1	61/0- MOULDED GOODS OF SYNTHETIC RUBBER NITRILE MOULDED GOODS OF SYNTHETIC RUBBER NITRILE	38500.000	K.G	6985976.00	149273.00 US\$
			Total	6,985,976.00	149,273.00
Sl.No.	IMPORT ITEM	Qty	UOM	CIF (Rs.)	CIF (Currency)
1	Relevant Synthetic Rubber / Nitrile Relevant Synthetic Rubber / Nitrile	17710.000	K.G	2072070.00	44275.00 US\$
2	Carbon Black / Precipaitated Silica Carbon Black / Precipaitated Silica	15785.000	K.G	1108130.00	23678.00 US\$
3	Zinc Oxide Zinc Oxide	731.500	K.G	171288.00	3660.00 US\$
4	Rubber Chemicals (Accelerator, Antioxident, Retarders, Peptiser) Rubber Chemicals (Accelerator, Antioxident, Retarders, Peptiser)	885.500	K.G	290254.00	6202.00 US\$
5	Miscellenous Chemical (Microcrystalline Wax, Paraffin Wax, Plasticiser, Softners, Pigments, Stearic, Acid, Sulphur, Coupling Agent, Activatored, Tackifiers)	3388.000	K.G	1902701.00	40656.00 US\$
			Total	5,544,443.00	118,471.00

Position: Reply from firm to be sent to DIPP along with a copy of application.

Decision: Deferred.

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Case No.:17/48/87-ALC1/2006	Party Name:AVLIGHT AUTOMOTIVES LTD.	Meet No/Date:23/87-ALC1/2007 19.09.2007	Status:Deferred		
HQ File :01/87/050/00909/AM07/	RLA File :05/24/040/00862/AM07/	Lic.No/Date:0510198061 18.01.2007	Defer Date:17.10.2007		
Application: Request is for adhoc norms for following:					
Sl.No.	EXPORT ITEM	Qty	UOM	FOB (Rs.)	FOB (Currency)
1	63/0- BUMPER STOP P 3101350	305796.000	Number	444640.00	5137.00 Pound Sterling
			Total	444,640.00	5,137.00
Sl.No.	IMPORT ITEM	Qty	UOM	CIF (Rs.)	CIF (Currency)
1	ALC 2070 BK / ALC 2080 BK	1000.000	Number	290639.00	6502.00 US\$
			Total	290,639.00	6,502.00
Position: Comments are awaited from D/o C&PC.					
Decision: Deferred.					

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Case No.:10/50/87-ALC1/2006	Party Name:SRF POLYMERS LIMITED	Meet No/Date:23/87-ALC1/2007 19.09.2007	Status:Deferred		
HQ File :01/87/050/01024/AM07/	RLA File :04/24/040/00396/AM07/	Lic.No/Date:0410087644 15.02.2007	Defer Date:17.10.2007		
Application: Request is for adhoc norms for following:					
SL.No.	EXPORT ITEM	Qty	UOM	FOB (Rs.)	FOB (Currency)
1	63/0- POLYAMIDE 66 COMPOUNDED CHIPS Grade TUNFYL RGF30 NATURAL	6000.000	K.G	761477.00	16341.00 US\$
			Total	761,477.00	16,341.00
SL.No.	IMPORT ITEM	Qty	UOM	CIF (Rs.)	CIF (Currency)
1	NYLON 66 CHIPS	3019.040	K.G	359096.00	7608.00 US\$
2	NYLON 6 CHIPS	1230.000	K.G	116112.00	2460.00 US\$
3	GLASS FIBRE	1845.000	K.G	97534.00	2066.00 US\$
			Total	572,742.00	12,134.00
Position: Comments are awaited from D/o C&PC.					
Decision: Deferred.					

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Case No.:2/5/87-ALC1/2007	Party Name:PLASTICIZER & POLYMER PRODUCTS	Meet No/Date:23/87-ALC1/2007 19.09.2007	Status:Deferred		
HQ File :01/87/050/01030/AM07/	RLA File :03/95/040/00893/AM07/	Lic.No/Date:0310419948 19.02.2007	Defer Date:03.10.2007		
Application: Request is for adhoc norms for following:					
Sl.No.	EXPORT ITEM	Qty	UOM	FOB (Rs.)	FOB (Currency)
1	63/0- PURE ACRYLIC (JBS-161, ACRLIC POLYMER IN PRIMARY FORMS)	17600.000	K.G	801256.00	17048.00 US\$
			Total	801,256.00	17,048.00
Sl.No.	IMPORT ITEM	Qty	UOM	CIF (Rs.)	CIF (Currency)
1	BUTYL ACRYLATE (MONOMER)	3890.000	K.G	310811.00	6613.00 US\$
2	METHYL METHACRYLATE (MONOMER)	4822.000	K.G	441936.30	9402.90 US\$
			Total	752,747.30	16,015.90
Position: Comments are awaited from D/o C&PC.					
Decision: Deferred.					

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Case No.:1/23/87-ALC1/2007	Party Name:SNF [INDIA] PVT. LTD.,	Meet No/Date:23/87-ALC1/2007 19.09.2007	Status:Deferred		
HQ File :01/87/050/00087/AM08/	RLA File :09/24/040/00026/AM08/	Lic.No/Date:0910030210 08.05.2007	Defer Date:17.10.2007		
Application: Request is for adhoc norms for following:					
Sl.No.	EXPORT ITEM	Qty	UOM	FOB (Rs.)	FOB (Currency)
1	62/0- Acrylic Polymer in Emulsion form !! FLOPRINT TA 125A	100000.000	K.G	10147500.00	120000.00 US\$
			Total	10,147,500.00	120,000.00
Sl.No.	IMPORT ITEM	Qty	UOM	CIF (Rs.)	CIF (Currency)
1	Acrylamide 50 HST Liquid	12443.500	K.G	409702.24	9332.63 US\$
2	Acrylic Acid Liquid	14719.000	K.G	904629.74	20606.60 US\$
3	Versenex 80 Liquid	33.927	K.G	3723.60	84.82 US\$
4	Exxsol D-80 Liquid	23667.250	K.G	883143.32	20117.16 US\$
5	Lutensol TO 89 Liquid	2050.000	K.G	188989.50	4305.00 US\$

	Liquor				
6	MBA Powder	13.325	K.G	4679.74	106.60 US\$
7	FP 6400 Liquid	7267.250	K.G	765677.46	17441.40 US\$
8	FP 6170 RM Liquid	11182.750	K.G	981845.45	22365.50 US\$
			Total	4,142,391.05	94,359.71
Position: Comments are awaited from D/o C&PC, should be expedited. Decision: Deferred.					

80

Case No.:2/23/87-ALC1/2007	Party Name:POLY MEDICURE LTD.	Meet No/Date:23/87-ALC1/2007 19.09.2007	Status:Deferred		
HQ File :01/87/050/00133/AM08/	RLA File :05/24/040/00167/AM08/	Lic.No/Date:0510204258 30.05.2007	Defer Date:17.10.2007		
Application: Request is for adhoc norms for following:					
Sl.No.	EXPORT ITEM	Qty	UOM	FOB (Rs.)	FOB (Currency)
1	63/0- GUEDEL AIRWAY	500000.000	Number	4750000.00	114595.90 US\$
			Total	4,750,000.00	114,595.90
Sl.No.	IMPORT ITEM	Qty	UOM	CIF (Rs.)	CIF (Currency)
1	LDPE	6591.780	K.G	408690.00	9742.00 US\$
2	ABS	901.440	K.G	61298.00	1461.00 US\$
3	MEDICAL KRAFT PAPER (GSM 70 +/- 20%)	9728.840	Sq. meter	165390.00	3943.00 US\$
4	SOFT BLISTER FILM / THERMOFORMING BLISTER SHEET (250 MICRONS +/- 10%)	11044.200	Sq. meter	320282.00	7635.00 US\$
			Total	955,660.00	22,781.00
Position: Comments are awaited from D/o C&PC. Decision: Deferred.					

85	Case No.:19/19/87-ALC1/2007	Party Name:BAJAJ STEEL INDUSTRIES LIMITED	Meet No/Date:23/87-ALC1/2007 19.09.2007	Status:Deferred	
	HQ File :01/87/050/00220/AM08/	RLA File :03/94/040/00211/AM08/	Lic.No/Date:0310432834 15.06.2007	Defer Date:03.10.2007	
	Application: Request is for adhoc norms for following:				
	Sl.No	EXPORT ITEM	Qty	UOM	FOB (Rs.)

Sl.No.	EXPORT ITEM	Qty	UOM	FOB (Rs.)	(Currency)
1	63/0- White Coloured Masterbatches (Plast White, Plast Supreme and Plast Fil) Contents in Exports. (1) LLDPE Granules Moulding Grade 940000 Kgs .(2) Calcium Carbonate 3060000 Kgs	4000000.000	K.G	90200000.00	2200000.00 US\$
			Total	90,200,000.00	2,200,000.00

Sl.No.	IMPORT ITEM	Qty	UOM	CIF (Rs.)	CIF (Currency)
1	L L D P E Granules (Moulding Grade)	968200.000	K.G	61529110.00	1500710.00 US\$
2	Calcium Carbonate	3151800.000	K.G	21968046.00	535806.00 US\$
			Total	83,497,156.00	2,036,516.00

Position: Comments are awaited from D/o C&PC.
Decision: Deferred.

86

Case No.:11/19/87-ALC1/2007	Party Name:L G W LIMITED	Meet No/Date:23/87-ALC1/2007 19.09.2007	Status:Deferred		
HQ File :01/87/050/00153/AM08/	RLA File :02/24/040/00082/AM08/	Lic.No/Date:0210101691 19.06.2007	Defer Date:03.10.2007		
Application: Request is for adhoc norms for following:					
Sl.No.	EXPORT ITEM	Qty	UOM	FOB (Rs.)	FOB (Currency)
1	63/0- Hair Band (Made from Thermo- Poly-Urethanes)	78.431	M.T	13666601.75	333331.75 US\$
			Total	13,666,601.75	333,331.75
Sl.No.	IMPORT ITEM	Qty	UOM	CIF (Rs.)	CIF (Currency)
1	Thermo-Poly-Urethanes (TPU)	80.000	M.T	11808000.00	288000.00 US\$
			Total	11,808,000.00	288,000.00
Position: Comments are awaited from D/o C&PC.					
Decision: Deferred.					

87	Case No.:6/23/87-ALC1/2007	Party Name:PIDILITE INDUSTRIES LIMITED	Meet No/Date:23/87-ALC1/2007 19.09.2007	Status:Deferred		
	HQ File :01/87/050/00222/AM08/	RLA File :03/95/040/01403/AM07/	Lic.No/Date:0310433293 20.06.2007	Defer Date:17.10.2007		
	Application: Request is for adhoc norms for following:					
	Sl.No.	EXPORT ITEM	Qty	UOM	FOB (Rs.)	FOB (Currency)
	1	62/0- BUTYL ACRYLATE AND ACRYLONITRILE COPOLYMER EMULSION HAVING SOLIDS 45+/-1% STABILISED BY EMULSIFIER(PIDISYN 400)	37600.000	K.G	1921500.00	42700.00 US\$
				Total	1,921,500.00	42,700.00

Sl.No.	IMPORT ITEM	Qty	UOM	CIF (Rs.)	CIF (Currency)
1	BUTYL ACRYLATE	14588.800	K.G	915024.00	20132.54 US\$
2	ACRYLAMIDE	488.800	K.G	41544.00	914.06 US\$
3	ACRYLONITRILE	1955.200	K.G	122632.00	2698.18 US\$
			Total	1,079,200.00	23,744.78

Position: Comments are awaited from D/o C&PC.

Decision: Deferred.

Case No.:14/19/87-ALC1/2007	Party Name:ROYAL BRUSHES (P) LTD.,	Meet No/Date:23/87-ALC1/2007 19.09.2007	Status:Deferred
HQ File :01/87/050/00189/AM08/	RLA File :03/95/040/01598/AM07/	Lic.No/Date:0310433683 25.06.2007	Defer Date:03.10.2007

Application: Request is for adhoc norms for following:

Sl.No.	EXPORT ITEM	Qty	UOM	FOB (Rs.)	FOB (Currency)
1	63/0- SHAVING BRUSHES : 7000 KGS NET WT OF 1) POLYMER NAMELY POLYSTYRENE GRANULES(INJECTION MOLDING GRADE): 3200 KGS 2) NYLON MONOFILAMENT 66: 2800 KGS 3) COATED BOARD (GSM 170-460) AS PACKING MATERIAL: 1150 KGS 4) RIGID PVC SHEET (AS PACKING MATERIAL): 1150 KGS	7000.000	K.G	1202947.00	27033.00 US\$
			Total	1,202,947.00	27,033.00

Sl.No.	IMPORT ITEM	Qty	UOM	CIF (Rs.)	CIF (Currency)
1	POLYMER NAMELY POLYSTYRENE GRANULES (INJECTION MOLDING GRADE)	3360.000	K.G	174885.00	3930.00 US\$
2	NYLON MONOFILAMENT 66	2940.000	K.G	719565.00	16170.00 US\$
3	COATED BOARD (GSM 170-460) AS PACKING MATERIAL	1207.500	K.G	64525.00	1450.00 US\$
4	RIGID PVC SHEET (AS PACKING MATERIAL)	1207.500	K.G	134613.00	3025.00 US\$
			Total	1,093,588.00	24,575.00

Position: Comments are awaited from D/o C&PC.

Decision: Deferred.

Case No.:4/23/87-ALC1/2007	Party Name:SHAILY ENGINEERING PLASTIC LTD.,	Meet No/Date:23/87-ALC1/2007 19.09.2007	Status:Deferred
HQ File :01/87/050/00175/AM08/	RLA File :34/24/040/00054/AM08/	Lic.No/Date:3410019075 27.06.2007	Defer Date:03.10.2007

Application: Request is for adhoc norms for following:

Sl.No.	EXPORT ITEM	Qty	UOM	FOB (Rs.)	FOB (Currency)
1	63/0- Articles Made Of Polyphenylene Oxide	9523.810	K.G	2447011.84	59829.14 US\$
			Total	2,447,011.84	59,829.14
Sl.No.	IMPORT ITEM	Qty	UOM	CIF (Rs.)	CIF (Currency)
1	Glass Reinforced Modified Polyphenylene Oxide (PPO) Compound	10000.000	K.G	2422774.00	59236.53 US\$
			Total	2,422,774.00	59,236.53
Position: Comments are awaited from D/o C&PC.					
Decision: Deferred.					

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Case No.:25/19/87-ALC1/2007	Party Name:JBF INDUSTRIES LIMITED.	Meet No/Date:23/87-ALC1/2007 19.09.2007	Status:Deferred		
HQ File :01/87/050/00238/AM08/	RLA File :03/94/040/00324/AM08/	Lic.No/Date:0310435332 06.07.2007	Defer Date:03.10.2007		
Application: Request is for adhoc norms for following:					
Sl.No.	EXPORT ITEM	Qty	UOM	FOB (Rs.)	FOB (Currency)
1	63/0- Polyester Chips – PTA Route	5000.000	M.T	242400000.00	6000000.00 US\$
			Total	242,400,000.00	6,000,000.00
Sl.No.	IMPORT ITEM	Qty	UOM	CIF (Rs.)	CIF (Currency)
1	Purified Terephthalic Acid (PTA)	4575.000	M.T	163727812.00	4003125.00 US\$
2	Mono Ethylene Glycol (MEG)	1850.000	M.T	64315250.00	1572500.00 US\$
3	Titanium Dioxide	17.000	M.T	1443770.00	35300.00 US\$
4	Antimony Trioxide	3.050	M.T	748470.00	18300.00 US\$
			Total	230,235,302.00	5,629,225.00
Position: Comments are awaited from D/o C&PC.					
Decision: Deferred.					

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Case No.:26/19/87-ALC1/2007	Party Name:JBF INDUSTRIES LIMITED.	Meet No/Date:23/87-ALC1/2007 19.09.2007	Status:Deferred		
HQ File :01/87/050/00239/AM08/	RLA File :03/94/040/00331/AM08/	Lic.No/Date:0310435334 06.07.2007	Defer Date:03.10.2007		
Application: Request is for adhoc norms for following:					
Sl.No.	EXPORT ITEM	Qty	UOM	FOB (Rs.)	FOB (Currency)
1	63/0- Polyester Chips - PTA Route	5000.000	M.T	242400000.00	6000000.00 US\$
			Total	242,400,000.00	6,000,000.00

Sl.No.	IMPORT ITEM	Qty	UOM	CIF (Rs.)	CIF (Currency)
1	Purified Terephthalic Acid (PTA)	4575.000	M.T	163727813.00	4003125.00 US\$
2	Mono Ethylene Glycol (MEG)	1850.000	M.T	67593530.00	1652653.55 US\$
3	Titanium Dioxide	17.000	M.T	1443770.00	35300.00 US\$
4	Antimony Trioxide	3.050	M.T	748470.00	18300.00 US\$
			Total	233,513,583.00	5,709,378.55
Position: Comments are awaited from D/o C&PC.					
Decision: Deferred.					

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Case No.:27/19/87-ALC1/2007	Party Name:KALPANA INDUSTRIES LIMITED,	Meet No/Date:23/87-ALC1/2007 19.09.2007	Status:Deferred		
HQ File :01/87/050/00240/AM08/	RLA File :03/94/040/00302/AM08/	Lic.No/Date:0310435337 06.07.2007	Defer Date:03.10.2007		
Application: Request is for adhoc norms for following:					
Sl.No.	EXPORT ITEM	Qty	UOM	FOB (Rs.)	FOB (Currency)
1	63/0- POLYETHYLENE COMPOUND FILLED PE GRADE(KI-AFMB-03)	25.000	M.T	750000.00	0.00 Indian Rupees
			Total	750,000.00	0.00
Sl.No.	IMPORT ITEM	Qty	UOM	CIF (Rs.)	CIF (Currency)
1	LINER LOW DENSITY POLYTHYLENE (LLDPE) BASE POLYMER	8.750	M.T	458080.00	11200.00 US\$
2	CALCIUM CARBONATE FILLER	16.250	M.T	93048.00	2275.00 US\$
			Total	551,128.00	13,475.00
Position: Comments are awaited from D/o C&PC.					
Decision: Deferred.					

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Case No.:7/23/87-ALC1/2007	Party Name:PIDILITE INDUSTRIES LIMITED	Meet No/Date:23/87-ALC1/2007 19.09.2007	Status:Deferred		
HQ File :01/87/050/00241/AM08/	RLA File :03/95/040/01477/AM07/	Lic.No/Date:0310435358 09.07.2007	Defer Date:17.10.2007		
Application: Request is for adhoc norms for following:					
Sl.No.	EXPORT ITEM	Qty	UOM	FOB (Rs.)	FOB (Currency)
1	62/0- Ethyl Acrylate &Itaconic AcidCopolymer EmulsionHaving	540000.000	K.G	22010400.00	489120.00 US\$

	Solids35+/-1%Stabilised ByEmulsifier(HCRYL2150/PIDICRYL150 VSB)				
			Total	22,010,400.00	489,120.00

Sl.No.	IMPORT ITEM	Qty	UOM	CIF (Rs.)	CIF (Currency)
1	Ethyl Acrylate	172476.000	K.G	10347525.00	227668.32 US\$
2	Itaconic Acid	7722.000	K.G	579092.00	12741.30 US\$
			Total	10,926,617.00	240,409.62

Position: Comments are awaited from D/o C&PC.
Decision: Deferred.

99

Case No.:8/23/87-ALC1/2007	Party Name:GARGI INDUSTRIES PROP.	Meet No/Date:23/87-ALC1/2007 19.09.2007	Status:Deferred		
HQ File :01/87/050/00242/AM08/	RLA File :03/94/040/00067/AM08/	Lic.No/Date:0310435372 09.07.2007	Defer Date:17.10.2007		
Application: Request is for adhoc norms for following:					
Sl.No.	EXPORT ITEM	Qty	UOM	FOB (Rs.)	FOB (Currency)
1	62/0- GARSET PAR A (ALKYD RESIN) COMMERCIAL	64000.000	K.G	4660480.00	254669.00 US\$
			Total	4,660,480.00	254,669.00
Sl.No.	IMPORT ITEM	Qty	UOM	CIF (Rs.)	CIF (Currency)
1	PENTA ERTHRYTHRITOL COMMERCIAL	11200.000	K.G	813120.00	18480.00 US\$
2	PHTHALIC ANHYDRIDE COMMERCIAL	11840.000	K.G	677248.00	15392.00 US\$
			Total	1,490,368.00	33,872.00
Position: Comments are awaited from D/o C&PC. Decision: Deferred.					

100	Case No.: 5/23/87-ALC1/2007	Party Name:VEEKAY POLYCOATS LTD.	Meet No/Date:23/87-ALC1/2007 19.09.2007	Status: Deferred
	HQ File :01/87/050/00210/AM08/	RLA File :05/24/040/00268/AM08/	Lic.No/Date:0510205956 10.07.2007	Defer Date:17.10.2007

Application: Request is for adhoc norms for following:

Application: Request is for adhoc norms for following:

Sl.No.	EXPORT ITEM	Qty	UOM	FOB (Rs.)	FOB (Currency)
1	63/0- PVC LEATHER HAVING COATING WT.460 Gms Per SQ.METER +_5%	200000.000	Sq. meter	12300000.00	300000.00 US\$
			Total	12,300,000.00	300,000.00

Sl.No.	IMPORT ITEM	Qty	UOM	CIF (Rs.)	CIF (Currency)
1	Blowing Agent ADCL	2014.800	Number	165230.00	4030.00 US\$
2	PVC Plasticizer Phthalic (DOP)	39486.400	K.G	2428389.00	59229.00 US\$
3	Titanium Dioxide Pigments	2686.400	K.G	220293.00	5373.00 US\$
4	Release Paper(155-240gms/Sq.Meter) Coating Paper	110000.000	Sq. meter	2448930.00	59730.00 US\$
5	Stabilizer Mixing Agent	1343.200	K.G	275356.00	6716.00 US\$
6	PVC Resin Paste Grade	56811.800	Number	2562213.00	62493.00 US\$
7	Relevant Woven/Knitted Fabric For Backing Material Backing Material	210000.000	Sq. meter	3613863.00	88143.00 US\$
			Total	11,714,274.00	285,714.00

Position: Comments are awaited from D/o C&PC.

Decision: Deferred.

101

Case No.:20/19/87-ALC1/2007	Party Name:DINMAN POLYPACKS PVT.LTD.,	Meet No/Date:23/87-ALC1/2007 19.09.2007	Status:Deferred		
HQ File :01/87/050/00223/AM08/	RLA File :02/24/040/00108/AM08/	Lic.No/Date:0210102401 16.07.2007	Defer Date:17.10.2007		
Application: Request is for adhoc norms for following:					
Sl.No.	EXPORT ITEM	Qty	UOM	FOB (Rs.)	FOB (Currency)
1	63/0- Printed PP Woven Sacks (BOPP Film laminated)	259050.000	K.G	23292482.00	575123.00 US\$
			Total	23,292,482.00	575,123.00
Sl.No.	IMPORT ITEM	Qty	UOM	CIF (Rs.)	CIF (Currency)
1	PP GRANULES	219415.350	K.G	12885156.00	318152.00 US\$
2	BOPP FILM	40800.375	K.G	3883140.00	95880.00 US\$
3	Plastic Material (PP Granules) used for lamination purpose	13600.125	K.G	708660.00	10770.00 US\$

3	Plastic material (11 Granules) used for lamination purpose	15000.125	K.G	728000.00	17720.00 US\$
4	PRINTING INK	8548.650	K.G	1038704.00	25647.00 US\$
			Total	18,605,660.00	459,399.00
Position: Comments are awaited from D/o C&PC.					
Decision: Deferred.					

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Case No.:21/19/87-ALC1/2007	Party Name:NEO SACK LTD., (EXPORT DIVISION)	Meet No/Date:23/87-ALC1/2007 19.09.2007	Status:Deferred		
HQ File :01/87/050/00225/AM08/	RLA File :11/24/040/00016/AM08/	Lic.No/Date:1110015689 16.07.2007	Defer Date:17.10.2007		
Application: Request is for adhoc norms for following:					
Sl.No.	EXPORT ITEM	Qty	UOM	FOB (Rs.)	FOB (Currency)
1	63/0- PP WOVEN JUMBO BAGS MILKY WHITE NEOCON BRAND	500.000	M.T	48660000.00	1200000.00 US\$
			Total	48,660,000.00	1,200,000.00
Sl.No.	IMPORT ITEM	Qty	UOM	CIF (Rs.)	CIF (Currency)
1	PP GRANULES	514.250	M.T	29553948.00	719950.00 US\$
2	TITENIUM DI-OXIDE	11.000	M.T	993410.00	24200.00 US\$
3	ADDITIVE MASTER BATCH: U.V.STABILIZER	11.000	M.T	2483525.00	60500.00 US\$
4	ADDITIVE MASTER BATCH: SLIPS	5.500	M.T	778923.00	18975.00 US\$
5	ADDITIVE MASTER BATCH: OPTICAL BRIGHTNER	5.500	M.T	970832.00	23650.00 US\$
6	ADDITIVE MASTER BATCH: BLOWING AGENT	2.750	M.T	761991.00	18562.50 US\$
7	PP GRANULES FOR PACKING MATERIAL	10.500	M.T	633607.00	15435.00 US\$
			Total	36,176,236.00	881,272.50
Position: Comments are awaited from D/o C&PC.					
Decision: Deferred.					

1	PP GRANUELS	514.250	M.T	29553948.00	719950.00 US\$
2	TITENIUM DI-OXIDE	11.000	M.T	993410.00	24200.00 US\$
3	ADDITIVE MASTER BATCH: U.V.STABILIZER	11.000	M.T	2483525.00	60500.00 US\$
4	ADDITIVE MASTER BATCH: SLIPS	5.500	M.T	778923.00	18975.00 US\$
5	ADDITIVE MASTER BATCH: OPTICAL BRIGHTNER	5.500	M.T	970832.00	23650.00 US\$
6	ADDITIVE MASTER BATCH: BLOWING AGENT	2.750	M.T	761991.00	18562.50 US\$
7	PP GRANULES FOR PACKING MATERIAL	10.500	M.T	633607.00	15435.00 US\$
			Total	36,176,236.00	881,272.50

Position: Comments are awaited from D/o C&PC.

Decision: Deferred.

Case No.: 32/19/87-ALC1/2007	Party Name:BANKIM PLAST PVT.LTD.	Meet No/Date:23/87-ALC1/2007 19.09.2007	Status: Deferred
HQ File :01/87/050/00249/AM08/	RLA File :03/94/040/00385/AM08/	Lic.No/Date:0310436333 16.07.2007	Defer Date:03.10.2007

Application: Request is for adhoc norms for following:

Sl.No.	EXPORT ITEM	Qty	UOM	FOB (Rs.)	FOB (Currency)
1	63/0- WHITE MASTER BATCHES (106)	200000.000	K.G	15580000.00	380000.00 US\$
			Total	15,580,000.00	380,000.00

Sl.No.	IMPORT ITEM	Qty	UOM	CIF (Rs.)	CIF (Currency)
1	TITANIUM DIOXIDE RUTILE COATED	126000.000	K.G	10073700.00	245700.00 US\$
2	LLDPE Injection Moulding Exxon	52500.000	K.G	4607252.00	112372.00 US\$
3	BARIUM SULPHATE	31500.000	K.G	710325.00	17325.00 US\$
4	FUMED SILICA	200.000	K.G	34440.00	840.00 US\$
			Total	15,425,717.00	376,237.00

Position: Comments are awaited from D/o C&PC.

Decision: Deferred.

Case No.: 23/19/87-ALC1/2007	Party Name:CONCORD NONWOVEN INDUSTRIES PVT. LTD.,	Meet No/Date:23/87-ALC1/2007 19.09.2007	Status: Deferred
HQ File :01/87/050/00229/AM08/	RLA File :02/24/040/00126/AM08/	Lic.No/Date:0210102433 17.07.2007	Defer Date:03.10.2007

Application: Request is for adhoc norms for following:

Sl.No.	EXPORT ITEM	Qty	UOM	FOB (Rs.)	FOB (Currency)
1	63/0- NON WOVEN FABRIC :	32 000	M T	2220800 00	55520 00 US\$

1	40GSM WIDTH 160CM, 500M/ROLL, WHITE COLOR	52.000	MT	2220800.00	55520.00 US\$
			Total	2,220,800.00	55,520.00
Sl.No.	IMPORT ITEM	Qty	UOM	CIF (Rs.)	CIF (Currency)
1	POLYPROPYLENE GRANULES : 20-40 MFI	33.600	M.T	1905120.00	47040.00 US\$
			Total	1,905,120.00	47,040.00
Position: Comments are awaited from D/o C&PC. Decision: Deferred.					

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Case No.:10/23/87-ALC1/2007	Party Name:E I DUPONT INDIA PVT LIMITED	Meet No/Date:23/87-ALC1/2007 19.09.2007	Status:Deferred
HQ File :01/87/050/00257/AM08/	RLA File :34/24/040/00045/AM06/	Lic.No/Date:3410019254 20.07.2007	Defer Date:03.10.2007

Application: Request is for adhoc norms for following:

Sl. No.	EXPORT ITEM	Qty
1	NYLON 66 (CHIPS) 30% GLASS FILLED POLYAMIDE RESIN COMPOUND NATURAL,	5.800 MT
2	33% GLASS FILLED POLYAMIDE RESIN COMPOUND NATURAL,	17.08 MT
3	50% GLASS FILLED POLYAMIDE RESIN COMPOUND NATURAL,	47.13 MT

Sl. No.	IMPORT ITEM	Qty
1	[A] POLYAMIDE 6-6 RESIN [30%]	4.12 MT
	[B] POLYAMIDE 6-6 RESIN [33%]	10.39 MT
	[C] POLYAMIDE 6-6 RESIN [50%]	23.83 MT
2	[A] GLASS FIBRE/CHOPPED STRAND [30%]	1.77 MT
	[B] GLASS FIBRE/CHOPPED STRAND [33%]	5.75 MT
	[C] GLASS FIBRE/CHOPPED STRAND [50%]	24.03 MT
3	[A] ADDITIVES [30%]	0.02 MT
	[B] ADDITIVES [33%]	0.02 MT
	[B] ADDITIVES [50%]	0.20 MT

Position: Comments are awaited from D/o C&PC.

Decision: Deferred.

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Case No.:35/19/87-ALC1/2007	Party Name:E I DUPONT INDIA PVT LIMITED	Meet No/Date:23/87-ALC1/2007 19.09.2007	Status:Deferred
HQ File :01/87/050/00256/AM08/	RLA File :34/24/041/00040/AM05/	Lic.No/Date:3410019253 20.07.2007	Defer Date:03.10.2007
Application: Request is for adhoc norms for following:			
Sl. No.	EXPORT ITEM	Qty	
1	NYLON 66 (CHIPS) 30% GLASS FILLED POLYAMIDE RESIN COMPOUND NATURAL,	3.500 MT	
2	NYLON 66 (CHIPS) 50% GLASS FILLED POLYAMIDE RESIN COMPOUND NATURAL,	5.500 MT	
Sl. No.	IMPORT ITEM	Qty	
1	[A] POLYAMIDE 6-6 RESIN [30%]	2.48 MT	
	[B] POLYAMIDE 6-6 RESIN [50%]	2.78 MT	
2	[A] GLASS FIBRE/CHOPPED STRAND [30%]	1.07 MT	
	[B] GLASS FIBRE/CHOPPED STRAND [50%]	2.81 MT	
3	[A] ADDITIVES [30%]	0.01 MT	
	[B] ADDITIVES [50%]	0.02 MT	
Position: Comments are awaited from D/o C&PC.			
Decision: Deferred.			

110

Case No.:9/23/87-ALC1/2007	Party Name:SUPERFIL PRODUCTS LIMITED	Meet No/Date:23/87-ALC1/2007 19.09.2007	Status:Deferred		
HQ File :01/87/050/00247/AM08/	RLA File :04/24/040/00119/AM08/	Lic.No/Date:0410090302 20.07.2007	Defer Date:03.10.2007		
Application: Request is for adhoc norms for following:					
Sl.No.	EXPORT ITEM	Qty	UOM	FOB (Rs.)	FOB (Currency)
1	63/0- POLYESTER MONOFILAMENT YARN WOUND ON BOBBINS	43000.000	K.G	5559040.00	137600.00 US\$
			Total	5,559,040.00	137,600.00
Sl.No.	IMPORT ITEM	Qty	UOM	CIF (Rs.)	CIF (Currency)
1	PET CHIPS POLYMER CHIPS	46010.000	K.G	2634532.60	64414.00 US\$
2	MASTER BATCH ADDITIVE	430.000	K.G	246218.00	6020.00 US\$
3	U.V. STABILIZER	322.500	K.G	857366.25	20962.50 US\$

	ADDITIVE				
4	LDPE GRANUALS MOULDING GRADE - FOR PACKING MATERIAL	283.800	K.G	12564.34	272.25 US\$
5	DIN 335 SPOOLS (PLASTIC SPOOLS) / BOBBINS PACKING MATERIAL - WINDING	4300.000	Number	668306.00	16649.60 US\$
			Total	4,418,987.19	108,318.35
Position: Comments are awaited from D/o C&PC. Decision: Deferred.					

111

Case No.:11/23/87-ALC1/2007	Party Name:ASHIRVAD PIPES PVT LTD.,	Meet No/Date:23/87-ALC1/2007 19.09.2007	Status:Deferred		
HQ File :01/87/050/00261/AM08/	RLA File :07/24/040/00299/AM08/	Lic.No/Date:0710052647 31.07.2007	Defer Date:03.10.2007		
Application: Request is for adhoc norms for following:					
Sl.No.	EXPORT ITEM	Qty	UOM	FOB (Rs.)	FOB (Currency)
1	63/0- UPVC COLOUMN PIPES OF DIFFERENT TYPES AND SIZES - NET CONTENT OF PVC RESIN-29.47 MT.	31.250	M.T	2545549.42	61740.30 US\$
			Total	2,545,549.42	61,740.30
Sl.No.	IMPORT ITEM	Qty	UOM	CIF (Rs.)	CIF (Currency)
1	PVC RESIN.	29.470	M.T	1270230.67	30943.50 US\$
			Total	1,270,230.67	30,943.50
Position: Comments are awaited from D/o C&PC.					
Decision: Deferred.					

112	Case No.:12/23/87-ALC1/2007	Party Name:ASHIRVAD PIPES PVT LTD.,	Meet No/Date:23/87-ALC1/2007 19.09.2007		Status:Deferred		
	HQ File :01/87/050/00262/AM08/	RLA File :07/24/040/00298/AM08/	Lic.No/Date:0710052648 31.07.2007		Defer Date:03.10.2007		
	Application: Request is for adhoc norms for following:						
	Sl.No.	EXPORT ITEM		Qty	UOM	FOB (Rs.)	FOB (Currency)
	1	63/0- UPVC COLUMN PIPES OF DIFFERENT TYPES AND SIZES - NET CONTENT OF PVC RESIN-33.56 MT.		35.580	M.T	2743740.95	66839.00 US\$
					Total	2,743,740.95	66,839.00
	Sl.No.	IMPORT ITEM	Qty	UOM	CIF (Rs.)	CIF (Currency)	

1	PVC RESIN.	33.560	M.T	1446519.90	35238.00 US\$
			Total	1,446,519.90	35,238.00
Position: Comments are awaited from D/o C&PC. Decision: Deferred.					

113

Case No.:13/23/87-ALC1/2007	Party Name:BULK LIQUID SOLUTIONS PVT LTD	Meet No/Date:23/87-ALC1/2007 19.09.2007	Status:Deferred		
HQ File :01/87/050/00265/AM08/	RLA File :07/24/040/00296/AM08/	Lic.No/Date:0710052690 02.08.2007	Defer Date:03.10.2007		
Application: Request is for adhoc norms for following:					
Sl.No.	EXPORT ITEM	Qty	UOM	FOB (Rs.)	FOB (Currency)
1	63/0- FLEXIBLE INTERMEDIATE BULK CONTAINERS. Content. PE liquid Liner 102106 Kgs., PP Laminated fabrics 56844 Kgs. Flange 4274 Nos. Valve 4274 Nos. Bolt Clamp 4274 Nos. Hose & Elbow 4274 Nos.. and Adhesive Tape 1584 Rolls	158.950	M.T	3596678.50	876170.00 US\$
			Total	3,596,678.50	876,170.00
Sl.No.	IMPORT ITEM	Qty	UOM	CIF (Rs.)	CIF (Currency)
1	LIQUID LINER FILM (LLDPE/LDPE)	111000.000	K.G	13911381.54	338888.71 US\$
2	PP WOVEN FABRICS- LAMINATED/COATED.	59820.000	K.G	3406803.94	82991.57 US\$
3	PP FLANGES./GLANDS.	4274.000	Number	300571.38	7322.08 US\$
4	2 INCH OR 3 INCH PP VALVES.	4274.000	Number	4859258.85	118374.15 US\$
5	BOLT CLAMPS / JUBILEE CLIPS.	4274.000	Number	723600.25	17627.29 US\$
6	PVC -EPD-FDA HOSE & PBV RLBOE.	1000.000	Number	2252215.22	54865.17 US\$
7	ADHESIVE TAPE - SIZE 50 mm x 25 Mtrs. - 1Rolls.	1584.000	Coil/Roll	219137.62	5338.31 US\$
			Total	25,672,968.80	625,407.28
Position: Comments are awaited from D/o C&PC. Decision: Deferred.					

Case No.:14/23/87-ALC1/2007	Party Name:TRACTORS AND FARM EQUIPMENT LIMITED	Meet No/Date:23/87-ALC1/2007 19.09.2007	Status:Deferred		
HQ File :01/87/050/00266/AM08/	RLA File :07/24/040/00282/AM08/	Lic.No/Date:0710052720 03.08.2007	Defer Date:03.10.2007		
Application: Request is for adhoc norms for following:					
Sl.No.	EXPORT ITEM	Qty	UOM	FOB (Rs.)	FOB (Currency)
	63/0- Articles made of Norvl SE 90 80210914 Milky White Norvl SE 90 7020494 Grey &				

114	1	Articles made of Polyethylene 05210714 Milky White, Polyethylene 0520774 Grey & painted with Electrodag SP010 1. Btm Hinge CU.Painted = 1060 NOS 2. Frnt Panel CU.Paintd = 960 NOS 3. Top Cover CU.Painted = 1180 NOS 4. Base Painte-LA100 = 1160 NOS	4360.000	Number	2685520.00	62453.95 US\$
				Total	2,685,520.00	62,453.95
	Sl.No.	IMPORT ITEM	Qty	UOM	CIF (Rs.)	CIF (Currency)
	1	Electrodag SP010	355.000	K.G	904323.75	21030.78 US\$
				Total	904,323.75	21,030.78
Position: Comments are awaited from D/o C&PC.						
Decision: Deferred.						

115

Case No.:15/23/87-ALC1/2007	Party Name:POLY MEDICURE LTD.	Meet No/Date:23/87-ALC1/2007 19.09.2007	Status:Deferred		
HQ File :01/87/050/00268/AM08/	RLA File :05/24/040/00349/AM08/	Lic.No/Date:0510207160 03.08.2007	Defer Date:03.10.2007		
Application: Request is for adhoc norms for following:					
Sl.No.	EXPORT ITEM	Qty	UOM	FOB (Rs.)	FOB (Currency)
1	63/0- I.V. FLOW CONTROLLER EXTENSION SET (FLOW REGULATOR)	400000.000	Number	10600000.00	261405.68 US\$
			Total	10,600,000.00	261,405.68
SL.No.	IMPORT ITEM	Qty	UOM	CIF (Rs.)	CIF (Currency)
1	HDPE GRANULES	142.220	K.G	9955.68	242.53 US\$
2	P.P. GRANULES	203.420	K.G	14239.70	346.89 US\$
3	PVC RESIN	1460.970	K.G	104196.58	2538.28 US\$
4	DI-OCTYL PHTHALATE (DOP)	684.830	K.G	67113.44	1634.92 US\$
5	DO-OCTYL ADIPATE (DOA)	34.240	K.G	4143.23	100.93 US\$
6	EPOXIDISED SOYABEAN OIL	68.480	K.G	5478.65	133.46 US\$
7	CALCIUM ZINC STABILIZER	22.830	K.G	2374.08	57.83 US\$
8	CALCIUM STEARATE	11.410	K.G	867.45	21.13 US\$
9	I.V. FLOW REGULATOR	432040.000	Number	6912640.00	168395.62 US\$
10	Y -SITE	427480.000	Number	255996.40	6236.21 US\$
11	MEDICAL KRAFT PAPER (GSM 70 +/- 20%)	14618.300	Sq. meter	219275.10	5341.66 US\$
12	THERMOFORMING BLISTER SHEET	14618.300	Sq. meter	438550.20	10683.32 US\$
			Total	8,034,830.51	195,732.78

Position: Comments are awaited from D/o C&PC.**Decision: Deferred.**

116

Case No.:16/23/87-ALC1/2007	Party Name:POLYPLEX CORPORATION LTD.	Meet No/Date:23/87-ALC1/2007 19.09.2007	Status:Deferred		
HQ File :01/87/050/00269/AM08/	RLA File :05/24/040/00359/AM08/	Lic.No/Date:0510207163 03.08.2007	Defer Date:03.10.2007		
Application: Request is for adhoc norms for following:					
Sl.No.	EXPORT ITEM	Qty	UOM	FOB (Rs.)	FOB (Currency)
1	63/0- Silicon coated polyester film, with/without printing	300000.000	K.G	35235000.00	870000.00 US\$
			Total	35,235,000.00	870,000.00
Sl.No.	IMPORT ITEM	Qty	UOM	CIF (Rs.)	CIF (Currency)
1	Poly Dimethyl Siloxane Chemical Name- Poly Dimethyl Siloxane, Transparent viscous liquid with slight characteristic odour.	13125.000	K.G	3076441.00	74944.00 US\$
2	Poly Methyl Phenyl Siloxane Chemical Name- Poly Methyl Phenyl Siloxane, Colorless, Odourless liquid	354.000	K.G	334229.00	8142.00 US\$
3	Methyl Hydrogen Polysiloxane Chemical Name- Methyl Hydrogen Polysiloxane, Colorless, odourless liquid	177.000	K.G	43595.00	1062.00 US\$
4	Organo Platinum Complex in Poly Dimethyl Siloxane Chemical Name- Organo Platinum Complex in Poly Dimethyl Siloxane, Viscous Liquid with slight odour Color - Transparent to Slight Yellowish.	132.000	K.G	2275812.00	55440.00 US\$
5	Polyester Film (Biaxially Oriented Polyester Film) OR (A) MEG - 125930.00 Kgs, (B) PTA - 29556.00 Kgs Biaxially Oriented Polyethylene Terephatelate (BOPET), Flexible Film	312771.000	K.G	25678499.00	625542.00 US\$
6	Fuel (L.P.G) 5% of F.O.B. Value	56493.500	K.G	1785675.00	43500.00 US\$
			Total	33,194,251.00	808,630.00
Position: Comments are awaited from D/o C&PC. Decision: Deferred.					

Case No.:18/23/87-ALC1/2007	Party Name:HENKEL CAC PRIVATE LIMITED	Meet No/Date:23/87-ALC1/2007 19.09.2007	Status:Deferred		
HQ File :01/87/050/00275/AM08/	RLA File :03/94/040/00342/AM08/	Lic.No/Date:0310438233 03.08.2007	Defer Date:03.10.2007		
Application: Request is for adhoc norms for following:					
Sl No.	EXPORT ITEM	Qty	UOM	FOB (Rs.)	FOB (Currency)

117	1	63/0- Polyurethane Resin Solution Containing 80% Resin Content and 20% Solvent.	180000.000	K.G	15858000.00	360000.00 US\$
				Total	15,858,000.00	360,000.00
	Sl.No.	IMPORT ITEM	Qty	UOM	CIF (Rs.)	CIF (Currency)
	1	Adipic Acid	52380.000	K.G	4153210.20	94284.00 US\$
	2	Isophthalic Acid White crystalline Powder, Pure Grade, Standard.	20880.000	K.G	1609587.00	36540.00 US\$
	3	Phthalic Anhydride White crystalline Powder, Pure Grade, Standard.	30060.000	K.G	1655178.75	37575.00 US\$
	4	Diethylene Glycol	14220.000	K.G	125278.20	2844.00 US\$
	5	Monoethylene Glycol	35820.000	K.G	315574.20	7164.00 US\$
	6	1.6 Hexane Diol	2160.000	K.G	542343.60	12312.00 US\$
	7	Trimethylol Propane	2340.000	K.G	273154.05	6201.00 US\$
	8	Toluene Di Isocyanate Liquid Colourless - light yellow, Pure Grade, Standard.	7380.000	K.G	975267.00	22140.00 US\$
	9	Ethyl Acetate Clear Colourless Volatine & flammable liquid, Pure Grade, Standard.	36000.000	K.G	317160.00	7200.00 US\$
				Total	9,966,753.00	226,260.00
	Position: Comments are awaited from D/o C&PC. Decision: Deferred.					

119

Case No.:20/23/87-ALC1/2007		Party Name:SPECIALTY POLYFILMS (INDIA) PVT. LTD.		Meet No/Date:23/87-ALC1/2007 19.09.2007		Status:Deferred	
HQ File :01/87/050/00279/AM08/		RLA File :03/95/040/01283/AM07/		Lic.No/Date:0310438737 08.08.2007		Defer Date:03.10.2007	
Application: Request is for adhoc norms for following:							
Sl.No.	EXPORT ITEM		Qty	UOM	FOB (Rs.)	FOB (Currency)	
1	63/0- Masking /Surface Protection Film		8303.000	K.G	1221407.00	27652.00 US\$	
				Total	1,221,407.00	27,652.00	
Sl.No.	IMPORT ITEM		Qty	UOM	CIF (Rs.)	CIF (Currency)	
1	LLDPE Linear Low Density Polyethylene		4091.000	K.G	398862.00	8633.42 US\$	
2	LDPE Low Density Polyethylene		1096.000	K.G	108263.00	2343.40 US\$	
3	EVA Ethyl Vinyl Acetate		3653.320	K.G	456117.00	9872.71 US\$	

4	PIB Poly Iso Butylene	118.730	K.G	27040.00	585.35 US\$
5	HDPE High Density Polyethylene	174.360	K.G	14419.00	312.12 US\$
			Total	1,004,701.00	21,747.00

Position: Comments are awaited from D/o C&PC.

Decision: Deferred.

120

Case No.:17/23/87-ALC1/2007	Party Name:BILCARE LIMITED	Meet No/Date:23/87-ALC1/2007 19.09.2007	Status:Deferred
HQ File :01/87/050/00287/AM08/	RLA File :31/24/040/00139/AM08/	Lic.No/Date:3110030292 10.08.2007	Defer Date:03.10.2007

Application: Request is for adhoc norms for following:

Sl.No.	EXPORT ITEM	Qty	UOM	FOB (Rs.)	FOB (Currency)
1	63/0- PVDC COATED PVC FILM WITH LDPE FILM LAMINATION:"TRILAMINATE	30865.000	K.G	6173000.00	152231.81 US\$
			Total	6,173,000.00	152,231.81

Sl.No.	IMPORT ITEM	Qty	UOM	CIF (Rs.)	CIF (Currency)
1	RIGID PVC FILM (NON TOXIC PHARMA GRADE) NON TOXIC PHARMA GRADE	25864.800	K.G	1592629.37	38797.30 US\$
2	PVDC CO-POLYMER EMULSION (TOTAL SOLID CONTENT 50 +/- 1%) PRIMER	740.760	K.G	180405.00	4394.75 US\$
3	PVDC AQUEOUS DISPERSION (TOTAL SOLID CONTENT 60 +/- 1%) DIOFAN-A736	7808.840	K.G	842828.00	20531.75 US\$
4	PVDC AQUEOUS DISPERSION (TOTAL SOLID CONTENT 55 +/- 1%) DIOFAN-193D	1410.530	K.G	142873.33	3480.50 US\$
5	LDPE FILM (CO-EXTRUDED LAMINATION GRADE)	2234.620	K.G	201809.07	4916.20 US\$
			Total	3,060,544.77	73,120.50

total 2,900,544.11 / 2,120.50

Position: Comments are awaited from D/o C&PC.**Decision:** Deferred.

121

Case No.:21/23/87-ALC1/2007	Party Name:DSM ENGINEERING PLASTICS (INDIA) PVT. LTD	Meet No/Date:23/87-ALC1/2007 19.09.2007	Status:Deferred		
HQ File :01/87/050/00283/AM08/	RLA File :31/24/040/00147/AM08/	Lic.No/Date:3110030275 10.08.2007	Defer Date:03.10.2007		
Application: Request is for adhoc norms for following:					
Sl.No.	EXPORT ITEM	Qty	UOM	FOB (Rs.)	FOB (Currency)
1	63/0- AKULON N24 G6 BLACK (30 % GLASS FIBER REINFORCEED PA6 (NYLON 6) COMPOUND	9000.000	K.G	1053000.00	26259.35 US\$
			Total	1,053,000.00	26,259.35
Sl.No.	IMPORT ITEM	Qty	UOM	CIF (Rs.)	CIF (Currency)
1	NYLON 6 CHIPS/ GRANULES BASE POLYMER	6322.500	K.G	640943.44	15806.25 US\$
2	GLASS FIBER REINFORCING AGENT	2781.000	K.G	118408.03	2920.05 US\$
3	BLACK MASTERBATCH RELEVANT COLOURANT	139.500	K.G	17139.88	422.69 US\$
4	CALCIUM STEARATE MOULD RELEASING AGENT	27.900	K.G	1142.66	28.18 US\$
			Total	777,634.01	19,177.17
Position: Comments are awaited from D/o C&PC.					
Decision: Deferred.					

122

Case No.:22/23/87-ALC1/2007	Party Name:DSM ENGINEERING PLASTICS (INDIA) PVT. LTD	Meet No/Date:23/87-ALC1/2007 19.09.2007	Status:Deferred		
HQ File :01/87/050/00285/AM08/	RLA File :31/24/040/00151/AM08/	Lic.No/Date:3110030278 10.08.2007	Defer Date:03.10.2007		
Application: Request is for adhoc norms for following:					
Sl.No.	EXPORT ITEM	Qty	UOM	FOB (Rs.)	FOB (Currency)
1	63/0- ARNITE B 600 SNF P GREY (FLAME RETARDANT IMPACT MODIFIED PBT COMPOUND)	8000.000	K.G	1440000.00	35910.22 US\$
			Total	1,440,000.00	35,910.22
Sl.No.	IMPORT ITEM	Qty	UOM	CIF (Rs.)	CIF (Currency)

1	PBT CHIPS / GRANULES BASE POLYMER (Net content should not be less than 5880 kgs.in the R.P.)	6056.400	K.G	454335.99	11204.34 US\$
2	ANTIMONY TRIOXIDE FLAME RETARDANT (Net content should not be less than 600 kgs.in the R.P.)	618.000	K.G	125299.50	3090.00 US\$
3	SAYTEX FLAME RETARDANT (Net content should not be less than 680 kgs.in the R.P.)	700.400	K.G	142006.10	3502.00 US\$
4	LOXIOL MOULD RELEASING AGENT (Net content should not be less than 24 kgs.in the R.P.)	24.720	K.G	2856.83	70.45 US\$
5	LOTADER IMPACT MODIFIER (Net content should not be less than 400 kgs.in the R.P.)	412.000	K.G	88544.98	2183.60 US\$
6	ELVALOY IMPACT MODIFIER (Net content should not be less than 240 kgs.in the R.P.)	247.200	K.G	50119.80	1236.00 US\$
7	SACTOLITH RELEVANT PIGMENT (Net content should not be less than 80 kgs.in the R.P.)	82.400	K.G	167066.00	4120.00 US\$
8	SICOPALGREUN RELEVANT COLOURANT (Net content should not be less than 96 kgs.in the R.P.)	98.880	K.G	141618.51	3492.44 US\$
			Total	1,171,847.71	28,898.83
Position: Comments are awaited from D/o C&PC. Decision: Deferred.					

123

Case No.:23/23/87-ALC1/2007	Party Name:MAHARSHEE GEOMEMBRANE (INDIA) PVT.LTD	Meet No/Date:23/87-ALC1/2007 19.09.2007	Status:Deferred		
HQ File :01/87/050/00288/AM08/	RLA File :34/24/040/00091/AM08/	Lic.No/Date:3410019406 13.08.2007	Defer Date:03.10.2007		
Application: Request is for adhoc norms for following:					
Sl.No.	EXPORT ITEM	Qty	UOM	FOB (Rs.)	FOB (Currency)
1	63/0- POLYETHYLENE BLACK GEOMEMBRANE FILM/SHEET	137750.000	K.G	10874250.00	268500.00 US\$
			Total	10,874,250.00	268,500.00
Sl.No.	IMPORT ITEM	Qty	UOM	CIF (Rs.)	CIF (Currency)
1	POLYETHYLENE GRANULE	144637.000	K.G	9036400.00	220400.00 US\$
			Total	9,036,400.00	220,400.00
Position: Comments are awaited from D/o C&PC.					
Decision: Deferred.					

124	Case No.: 24/23/87-ALC1/2007	Party Name:NEO SACK LTD., (EXPORT DIVISION)	Meet No/Date:23/87-ALC1/2007 19.09.2007	Status: Deferred
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HQ File :01/87/050/00296/AM08/

RLA File :11/24/040/00022/AM08/

Lic.No/Date:1110015861
20.08.2007Defer
Date:03.10.2007**Application:** Request is for adhoc norms for following:

Sl.No.	EXPORT ITEM	Qty	UOM	FOB (Rs.)	FOB (Currency)
1	63/0- PP WOVEN JUMBO BAGS MILKY WHITE NEOCON BRAND	500.000	M.T	1200000.00	48120000.00 US\$
			Total	1,200,000.00	48,120,000.00

Sl.No.	IMPORT ITEM	Qty	UOM	CIF (Rs.)	CIF (Currency)
1	PP GRANULES	514.250	M.T	29553948.00	719950.00 US\$
2	TITENIUM DI-OXIDE	11.000	M.T	993410.00	24200.00 US\$
3	ADDITIVE MASTER BATCH: U.V.STABILIZER	11.000	M.T	2483525.00	60500.00 US\$
4	ADDITIVE MASTER BATCH: SLIPS	5.500	M.T	778923.00	18975.00 US\$
5	ADDITIVE MASTER BATCH: OPTICAL BRIGHTNER	5.500	M.T	970832.00	23650.00 US\$
6	ADDITIVE MASTER BATCH: BLOWING AGENT	2.750	M.T	761991.00	18562.50 US\$
7	PP GRANULES FOR PACKING MATERIAL	10.500	M.T	633607.00	15435.00 US\$
			Total	36,176,236.00	881,272.50

Position: Comments are awaited from D/o C&PC.**Decision:** Deferred.

Case No.:25/23/87-ALC1/2007

Party Name:NEO SACK LTD., (EXPORT DIVISION)

Meet No/Date:23/87-ALC1/2007
19.09.2007**Status:**Deferred

HQ File :01/87/050/00300/AM08/

RLA File :11/24/040/00023/AM08/

Lic.No/Date:1110015862
20.08.2007Defer
Date:03.10.2007**Application:** Request is for adhoc norms for following:

Sl.No.	EXPORT ITEM	Qty	UOM	FOB (Rs.)	FOB (Currency)
1	63/0- SHADE NET (KNITTED COLOURED FABRIC)	100.000	M.T	12030000.00	300000.00 US\$
			Total	12,030,000.00	300,000.00

Sl.No.	IMPORT ITEM	Qty	UOM	CIF (Rs.)	CIF (Currency)
1	HDPE GRANULES	49.050	M.T	3480711.00	85837.50 US\$
2	LDPE GRANULES	26.675	M.T	1784758.00	44013.75 US\$
3	LLDPE GRANULES	26.675	M.T	1730674.00	42680.00 US\$
4	ADDITIVE MASTER BATCH: U.V.STABILIZER	4.400	M.T	642312.00	15840.00 US\$
5	ADDITIVE COLOURED MASTER BATCH	3.300	M.T	534724.70	13186.80 US\$
6	HDPE GRANULES FOR PACKING MATERIAL	4.200	M.T	298042.50	7350.00 US\$
			Total	8,471,222.20	208,908.05

Position: Comments are awaited from D/o C&PC.
Decision: Deferred.

3.5. Following online applications were withdrawn as these were not due for this meeting and hence **deferred** to respective due dates:

ONLINE CASES

1	Case No.: 7/46/82-ALC1/2006	Party Name:FUTURA FIBRES	Meet No/Date:23/87-ALC1/2007 19.09.2007	Status:Deferred
	HQ File :01/82/050/01418/AM04/	RLA File :04/24/042/00020/AM04/	Lic.No/Date:0410052646 04.02.2004	Defer Date:26.09.2007
	Decision: Withdrawn as listed in NC Meeting No. 22/08 dated 12.09.2007 and deferred for 26.09.2007 .			

3	Case No.: 2/7/85-ALC3/2006	Party Name:LASTOLITE INDIA PRIVATE LIMITED	Meet No/Date:23/87-ALC1/2007 19.09.2007	Status:Deferred
	HQ File :01/85/050/00018/AM07/	RLA File :04/24/040/00030/AM07/	Lic.No/Date:0410080933 02.05.2006	Defer Date:26.09.2007
	Decision: Withdrawn as listed in NC Meeting No. 22/08 dated 12.09.2007 and deferred for 26.09.2007 .			

4	Case No.: 30/13/80-ALC2/2006	Party Name:HI-TECH ARAI LIMITED	Meet No/Date:23/87-ALC1/2007 19.09.2007	Status:Deferred
	HQ File :01/80/050/00240/AM07/	RLA File :35/81/040/00006/AM07/	Lic.No/Date:3510018772 06.06.2006	Defer Date:26.09.2007
	Decision: Withdrawn as listed in NC Meeting No. 22/08 dated 12.09.2007 and deferred for 26.09.2007 .			

Case No.: 77/23/82-ALC1/2006	Party Name:MANAKSIA LTD.(FORMERLY	Meet No/Date:23/87-ALC1/2007	Status:Deferred
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5		HINDUSTHAN SEALS LTD.)	19.09.2007	
	HQ File :01/82/050/00595/AM07/	RLA File :02/24/040/00089/AM07/	Lic.No/Date:0210091693 24.07.2006	Defer Date:26.09.2007
Decision: Withdrawn as listed in NC Meeting No. 22/08 dated 12.09.2007 and deferred for 26.09.2007 .				

6	Case No.:9/22/82-ALC1/2006	Party Name:GKB RX LENS PVT LTD	Meet No/Date:23/87-ALC1/2007 19.09.2007	Status:Deferred
	HQ File :01/82/050/00674/AM07/	RLA File :02/24/040/00122/AM07/	Lic.No/Date:0210092285 04.08.2006	Defer Date:26.09.2007
Decision: Withdrawn as listed in NC Meeting No. 22/08 dated 12.09.2007 and deferred for 26.09.2007 .				

7	Case No.:12/29/82-ALC1/2006	Party Name:HI-TECH ARAI LIMITED	Meet No/Date:23/87-ALC1/2007 19.09.2007	Status:Deferred
	HQ File :01/82/050/00959/AM07/	RLA File :35/81/040/00014/AM07/	Lic.No/Date:3510019573 19.09.2006	Defer Date:26.09.2007
Decision: Withdrawn as listed in NC Meeting No. 22/08 dated 12.09.2007 and deferred for 26.09.2007 .				

9	Case No.:3/30/85-ALC3/2006	Party Name:KUBER CONSTRUCTION PRIVATE LIMITED,	Meet No/Date:23/87-ALC1/2007 19.09.2007	Status:Deferred
	HQ File :01/85/050/00145/AM07/	RLA File :02/24/040/00197/AM07/	Lic.No/Date:0210094438 17.10.2006	Defer Date:26.09.2007
Decision: Withdrawn as listed in NC Meeting No. 22/08 dated 12.09.2007 and deferred for 26.09.2007 .				

10	Case No.:1/37/80-ALC2/2006	Party Name:B.I.C. AUTO PVT.LTD.	Meet No/Date:23/87-ALC1/2007 19.09.2007	Status:Deferred
	HQ File :01/80/050/00810/AM07/	RLA File :05/24/040/00347/AM07/	Lic.No/Date:0510193169 23.10.2006	Defer Date:26.09.2007
Decision: Withdrawn as listed in NC Meeting No. 22/08 dated 12.09.2007 and deferred for 26.09.2007 .				

11	Case No.:19/35/80-ALC2/2006	Party Name:INTERNATIONAL CONVEYORS LIMITED	Meet No/Date:23/87-ALC1/2007 19.09.2007	Status:Deferred
	HQ File :01/80/050/00817/AM07/	RLA File :03/94/040/00743/AM07/	Lic.No/Date:0310405374 24.10.2006	Defer Date:26.09.2007
Decision: Withdrawn as listed in NC Meeting No. 22/08 dated 12.09.2007 and deferred for 26.09.2007 .				

12	Case No.:20/35/80-ALC2/2006	Party Name:INTERNATIONAL CONVEYORS LIMITED	Meet No/Date:23/87-ALC1/2007 19.09.2007	Status:Deferred
	HQ File :01/80/050/00818/AM07/	RLA File :03/94/040/00797/AM07/	Lic.No/Date:0310405399 26.10.2006	Defer Date:26.09.2007

	Decision: Withdrawn as listed in NC Meeting No. 22/08 dated 12.09.2007 and deferred for 26.09.2007 .
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14	Case No.:37/35/80-ALC2/2006	Party Name:INTERNATIONAL CONVEYORS LIMITED	Meet No/Date:23/87-ALC1/2007 19.09.2007	Status:Deferred
	HQ File :01/80/050/00847/AM07/	RLA File :03/94/040/00816/AM07/	Lic.No/Date:0310406414 03.11.2006	Defer Date:26.09.2007
	Decision: Withdrawn as listed in NC Meeting No. 22/08 dated 12.09.2007 and deferred for 26.09.2007 .			

15	Case No.:53/32/82-ALC1/2006	Party Name:MANAKSIA LTD.(FORMERLY HINDUSTHAN SEALS LTD.)	Meet No/Date:23/87-ALC1/2007 19.09.2007	Status:Deferred
	HQ File :01/82/050/01253/AM07/	RLA File :02/24/040/00220/AM07/	Lic.No/Date:0210095058 06.11.2006	Defer Date:26.09.2007
	Decision: Withdrawn as listed in NC Meeting No. 22/08 dated 12.09.2007 and deferred for 26.09.2007 .			

17	Case No.:8/41/82-ALC1/2006	Party Name:BHAGWAN SINGH TANDON	Meet No/Date:23/87-ALC1/2007 19.09.2007	Status:Deferred
	HQ File :01/82/050/01393/AM07/	RLA File :05/24/040/00724/AM07/	Lic.No/Date:0510195599 04.12.2006	Defer Date:26.09.2007
	Decision: Withdrawn as listed in NC Meeting No. 22/08 dated 12.09.2007 and deferred for 26.09.2007 .			

18	Case No.:19/41/80-ALC2/2006	Party Name:HENKEL ADHESIVES TECHNOLOGIES INDIA PVT.LTD.	Meet No/Date:23/87-ALC1/2007 19.09.2007	Status:Deferred
	HQ File :01/80/050/01023/AM07/	RLA File :31/24/040/00292/AM07/	Lic.No/Date:3110027462 06.12.2006	Defer Date:26.09.2007
	Decision: Withdrawn as listed in NC Meeting No. 22/08 dated 12.09.2007 and deferred for 26.09.2007 .			

19	Case No.:22/41/80-ALC2/2006	Party Name:INTERNATIONAL CONVEYORS LIMITED	Meet No/Date:23/87-ALC1/2007 19.09.2007	Status:Deferred
	HQ File :01/80/050/01027/AM07/	RLA File :03/94/040/00949/AM07/	Lic.No/Date:0310411284 07.12.2006	Defer Date:26.09.2007
	Decision: Withdrawn as listed in NC Meeting No. 22/08 dated 12.09.2007 and deferred for 26.09.2007 .			

21	Case No.:31/43/87-ALC1/2006	Party Name:POLYLINK POLYMERS (INDIA) LIMITED	Meet No/Date:23/87-ALC1/2007 19.09.2007	Status:Deferred
	HQ File :01/87/050/00850/AM07/	RLA File :08/24/040/00276/AM07/	Lic.No/Date:0810061928 22.12.2006	Defer Date:26.09.2007
	Decision: Withdrawn as listed in NC Meeting No. 22/08 dated 12.09.2007 and deferred for 26.09.2007 .			

	Case No.:15/47/81-ALC2/2006	Party Name:SWASTIK POLYMERS	Meet No/Date:23/87-ALC1/2007 19.09.2007	Status:Deferred
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25	HQ File :01/81/050/00799/AM07/	RLA File :05/24/040/00838/AM07/	Lic.No/Date:0510197806 15.01.2007	Defer Date:03.10.2007
	Decision: Withdrawn as listed in NC Meeting No. 21/08 dated 05.09.2007 and deferred for 03.10.2007 .			

30	Case No.:12/6/87-ALC1/2007	Party Name:IMPERIAL WATER PROOFING INDUSTRIES PVT.LTD.	Meet No/Date:23/87-ALC1/2007 19.09.2007	Status:Deferred
	HQ File :01/87/050/00001/AM08/	RLA File :03/94/040/01178/AM07/	Lic.No/Date:0310416868 23.01.2007	Defer Date:26.09.2007
Decision: Withdrawn as listed in NC Meeting No. 22/08 dated 12.09.2007 and deferred for 26.09.2007 .				

31	Case No.:9/49/87-ALC1/2006	Party Name:JYOTI PLASTIC WORKS PVT. LTD.	Meet No/Date:23/87-ALC1/2007 19.09.2007	Status:Deferred
	HQ File :01/87/050/00968/AM07/	RLA File :03/94/040/01177/AM07/	Lic.No/Date:0310417013 23.01.2007	Defer Date:26.09.2007
Decision: Withdrawn as listed in NC Meeting No. 22/08 dated 12.09.2007 and deferred for 26.09.2007 .				

32	Case No.:3/49/87-ALC1/2006	Party Name:SUNCITY SYNTHETICS LTD	Meet No/Date:23/87-ALC1/2007 19.09.2007	Status:Deferred
	HQ File :01/87/050/00939/AM07/	RLA File :52/80/040/00025/AM07/	Lic.No/Date:5210021083 01.02.2007	Defer Date:26.09.2007
Decision: Withdrawn as listed in NC Meeting No. 22/08 dated 12.09.2007 and deferred for 26.09.2007 .				

33	Case No.:12/49/81-ALC2/2006	Party Name:PCI LTD.	Meet No/Date:23/87-ALC1/2007 19.09.2007	Status:Deferred
	HQ File :01/81/050/00888/AM07/	RLA File :05/24/040/00860/AM07/	Lic.No/Date:0510198906 05.02.2007	Defer Date:26.09.2007
Decision: Withdrawn as listed in NC Meeting No. 22/08 dated 12.09.2007 and deferred for 26.09.2007 .				

37	Case No.:12/2/87-ALC1/2007	Party Name:SRF POLYMERS LIMITED	Meet No/Date:23/87-ALC1/2007 19.09.2007	Status:Deferred
	HQ File :01/87/050/01007/AM07/	RLA File :04/24/040/00176/AM07/	Lic.No/Date:0410087576 13.02.2007	Defer Date:26.09.2007
Decision: Withdrawn as listed in NC Meeting No. 22/08 dated 12.09.2007 and deferred for 26.09.2007 .				

38	Case No.:15/49/87-ALC1/2006	Party Name:SRF POLYMERS LIMITED	Meet No/Date:23/87-ALC1/2007 19.09.2007	Status:Deferred
	HQ File :01/87/050/01008/AM07/	RLA File :04/24/040/00250/AM07/	Lic.No/Date:0410087577 13.02.2007	Defer Date:26.09.2007

	Decision: Withdrawn as listed in NC Meeting No. 22/08 dated 12.09.2007 and deferred for 26.09.2007.
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41	Case No.:2/6/87-ALC1/2007	Party Name:VEEKAY POLYCOATS LTD.	Meet No/Date:23/87-ALC1/2007 19.09.2007	Status:Deferred
	HQ File :01/87/050/01038/AM07/	RLA File :05/24/040/00935/AM07/	Lic.No/Date:0510199745 20.02.2007	Defer Date:26.09.2007
	Decision: Withdrawn as listed in NC Meeting No. 22/08 dated 12.09.2007 and deferred for 26.09.2007.			

42	Case No.:3/5/87-ALC1/2007	Party Name:PROPACK INDUSTRIES(PROP. KUNAL PLASTICS PVT. LTD)	Meet No/Date:23/87-ALC1/2007 19.09.2007	Status:Deferred
	HQ File :01/87/050/01040/AM07/	RLA File :03/95/040/01082/AM07/	Lic.No/Date:0310420295 21.02.2007	Defer Date:26.09.2007
	Decision: Withdrawn as listed in NC Meeting No. 22/08 dated 12.09.2007 and deferred for 26.09.2007.			

43	Case No.:4/5/87-ALC1/2007	Party Name:POLMANN INDIA LTD.	Meet No/Date:23/87-ALC1/2007 19.09.2007	Status:Deferred
	HQ File :01/87/050/01041/AM07/	RLA File :03/95/040/01370/AM07/	Lic.No/Date:0310420332 21.02.2007	Defer Date:26.09.2007
	Decision: Withdrawn as listed in NC Meeting No. 22/08 dated 12.09.2007 and deferred for 26.09.2007.			

45	Case No.:3/6/87-ALC1/2007	Party Name:THRIARR POLYMERS PVT. LTD.	Meet No/Date:23/87-ALC1/2007 19.09.2007	Status:Deferred
	HQ File :01/87/050/01049/AM07/	RLA File :03/95/040/00834/AM07/	Lic.No/Date:0310420532 22.02.2007	Defer Date:26.09.2007
	Decision: Withdrawn as listed in NC Meeting No. 22/08 dated 12.09.2007 and deferred for 26.09.2007.			

46	Case No.:5/5/87-ALC1/2007	Party Name:ASMACO INDUSTRIES LTD	Meet No/Date:23/87-ALC1/2007 19.09.2007	Status:Deferred
	HQ File :01/87/050/01047/AM07/	RLA File :03/94/040/00972/AM07/	Lic.No/Date:0310420488 22.02.2007	Defer Date:26.09.2007
	Decision: Withdrawn as listed in NC Meeting No. 22/08 dated 12.09.2007 and deferred for 26.09.2007.			

47	Case No.:6/5/87-ALC1/2007	Party Name:PLASTICIZER & POLYMER PRODUCTS	Meet No/Date:23/87-ALC1/2007 19.09.2007	Status:Deferred
	HQ File :01/87/050/01048/AM07/	RLA File :03/95/040/01272/AM07/	Lic.No/Date:0310420526 22.02.2007	Defer Date:26.09.2007
	Decision: Withdrawn as listed in NC Meeting No. 22/08 dated 12.09.2007 and deferred for 26.09.2007.			

	Case No.:12/3/87-ALC1/2007	Party Name:ASHIRVAD PIPES PVT LTD.,	Meet No/Date:23/87-ALC1/2007 19.09.2007	Status:Deferred
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48	HQ File :01/87/050/01051/AM07/	RLA File :07/24/040/00784/AM07/	Lic.No/Date:0710050249 23.02.2007	Defer Date:26.09.2007
	Decision: Withdrawn as listed in NC Meeting No. 22/08 dated 12.09.2007 and deferred for 26.09.2007 .			

49	Case No.:13/3/87-ALC1/2007	Party Name:ASHIRVAD PIPES PVT LTD.,	Meet No/Date:23/87-ALC1/2007 19.09.2007	Status:Deferred
	HQ File :01/87/050/01052/AM07/	RLA File :07/24/040/00783/AM07/	Lic.No/Date:0710050250 23.02.2007	Defer Date:26.09.2007
Decision: Withdrawn as listed in NC Meeting No. 22/08 dated 12.09.2007 and deferred for 26.09.2007 .				

50	Case No.:7/5/87-ALC1/2007	Party Name:DIVINE POLYMER PRODUCTS LIMITED	Meet No/Date:23/87-ALC1/2007 19.09.2007	Status:Deferred
	HQ File :01/87/050/01054/AM07/	RLA File :03/94/040/01319/AM07/	Lic.No/Date:0310420735 23.02.2007	Defer Date:26.09.2007
Decision: Withdrawn as listed in NC Meeting No. 22/08 dated 12.09.2007 and deferred for 26.09.2007 .				

51	Case No.:8/5/87-ALC1/2007	Party Name:DIVINE POLYMER PRODUCTS LIMITED	Meet No/Date:23/87-ALC1/2007 19.09.2007	Status:Deferred
	HQ File :01/87/050/01055/AM07/	RLA File :03/94/040/01142/AM07/	Lic.No/Date:0310420736 23.02.2007	Defer Date:26.09.2007
Decision: Withdrawn as listed in NC Meeting No. 22/08 dated 12.09.2007 and deferred for 26.09.2007 .				

52	Case No.:14/3/87-ALC1/2007	Party Name:SAERTEX INDIA PRIVATE LIMITED	Meet No/Date:23/87-ALC1/2007 19.09.2007	Status:Deferred
	HQ File :01/87/050/01062/AM07/	RLA File :31/24/040/00411/AM07/	Lic.No/Date:3110028303 27.02.2007	Defer Date:26.09.2007
Decision: Withdrawn as listed in NC Meeting No. 22/08 dated 12.09.2007 and deferred for 26.09.2007 .				

53	Case No.:6/6/87-ALC1/2007	Party Name:UNIVERSAL POLYCHEM INDIA PVT. LTD	Meet No/Date:23/87-ALC1/2007 19.09.2007	Status:Deferred
	HQ File :01/87/050/01075/AM07/	RLA File :05/24/040/00991/AM07/	Lic.No/Date:0510200350 02.03.2007	Defer Date:26.09.2007
Decision: Withdrawn as listed in NC Meeting No. 22/08 dated 12.09.2007 and deferred for 26.09.2007 .				

55	Case No.:9/5/87-ALC1/2007	Party Name:SAERTEX INDIA PRIVATE LIMITED	Meet No/Date:23/87-ALC1/2007 19.09.2007	Status:Deferred
	HQ File :01/87/050/01104/AM07/	RLA File :31/24/040/00430/AM07/	Lic.No/Date:3110028518 13.03.2007	Defer Date:26.09.2007

	Decision: Withdrawn as listed in NC Meeting No. 22/08 dated 12.09.2007 and deferred for 26.09.2007.		
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57	Case No.:11/5/87-ALC1/2007	Party Name:ASSOCIATED CAPSULES PVT. LIMITED	Meet No/Date:23/87-ALC1/2007 19.09.2007	Status:Deferred
	HQ File :01/87/050/01109/AM07/	RLA File :03/94/040/01315/AM07/	Lic.No/Date:0310423173 14.03.2007	Defer Date:26.09.2007
	Decision: Withdrawn as listed in NC Meeting No. 22/08 dated 12.09.2007 and deferred for 26.09.2007.			

64	Case No.:15/8/87-ALC1/2007	Party Name:SRF POLYMERS LIMITED	Meet No/Date:23/87-ALC1/2007 19.09.2007	Status:Deferred
	HQ File :01/87/050/01150/AM07/	RLA File :04/24/040/00490/AM07/	Lic.No/Date:0410088619 28.03.2007	Defer Date:03.10.2007
	Decision: Withdrawn as listed in NC Meeting No. 21/08 dated 05.09.2007 and deferred for 03.10.2007.			

65	Case No.:2/10/87-ALC1/2007	Party Name:AVLIGHT AUTOMOTIVES LTD.	Meet No/Date:23/87-ALC1/2007 19.09.2007	Status:Deferred
	HQ File :01/87/050/01152/AM07/	RLA File :05/24/040/01024/AM07/	Lic.No/Date:0510201640 28.03.2007	Defer Date:26.09.2007
	Decision: Withdrawn as listed in NC Meeting No. 22/08 dated 12.09.2007 and deferred for 26.09.2007.			

66	Case No.:11/4/85-ALC3/2007	Party Name:SPACEWOOD FURNISHERS (P)LTD.,	Meet No/Date:23/87-ALC1/2007 19.09.2007	Status:Deferred
	HQ File :01/85/050/00004/AM08/	RLA File :03/95/040/01281/AM07/	Lic.No/Date:0310425703 05.04.2007	Defer Date:26.09.2007
	Decision: Withdrawn as listed in NC Meeting No. 22/08 dated 12.09.2007 and deferred for 26.09.2007.			

67	Case No.:3/10/87-ALC1/2007	Party Name:BIHANI MANUFACTURING CO. PVT. LTD.,	Meet No/Date:23/87-ALC1/2007 19.09.2007	Status:Deferred
	HQ File :01/87/050/00022/AM08/	RLA File :05/24/040/00027/AM08/	Lic.No/Date:0510202447 12.04.2007	Defer Date:26.09.2007
	Decision: Withdrawn as listed in NC Meeting No. 22/08 dated 12.09.2007 and deferred for 26.09.2007.			

68	Case No.:4/9/87-ALC1/2007	Party Name:ARC CHEMICALS PVT. LTD.,	Meet No/Date:23/87-ALC1/2007 19.09.2007	Status:Deferred
	HQ File :01/87/050/00031/AM08/	RLA File :03/94/040/01346/AM07/	Lic.No/Date:0310427267 19.04.2007	Defer Date:26.09.2007
	Decision: Withdrawn as listed in NC Meeting No. 22/08 dated 12.09.2007 and deferred for 26.09.2007.			

	Case No.:6/10/87-ALC1/2007	Party Name:SHAILY ENGINEERING PLASTIC LTD.	Meet No/Date:23/87-ALC1/2007 19.09.2007	Status:Deferred
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69		LTD.,	19.09.2007	
	HQ File :01/87/050/00071/AM08/	RLA File :34/24/040/00269/AM07/	Lic.No/Date:3410018705 01.05.2007	Defer Date:26.09.2007
Decision: Withdrawn as listed in NC Meeting No. 22/08 dated 12.09.2007 and deferred for 26.09.2007 .				

72	Case No.:23/9/87-ALC1/2007	Party Name:JYOTI PLASTIC WORKS PVT. LTD.	Meet No/Date:23/87-ALC1/2007 19.09.2007	Status:Deferred
	HQ File :01/87/050/00094/AM08/	RLA File :03/94/040/00089/AM08/	Lic.No/Date:0310428840 09.05.2007	Defer Date:26.09.2007
Decision: Withdrawn as listed in NC Meeting No. 22/08 dated 12.09.2007 and deferred for 26.09.2007 .				

74	Case No.:8/10/87-ALC1/2007	Party Name:DIVINE POLYMER PRODUCTS LIMITED	Meet No/Date:23/87-ALC1/2007 19.09.2007	Status:Deferred
	HQ File :01/87/050/00092/AM08/	RLA File :03/94/040/00056/AM08/	Lic.No/Date:0310429003 10.05.2007	Defer Date:26.09.2007
Decision: Withdrawn as listed in NC Meeting No. 22/08 dated 12.09.2007 and deferred for 26.09.2007 .				

75	Case No.:9/10/87-ALC1/2007	Party Name:DIVINE POLYMER PRODUCTS LIMITED	Meet No/Date:23/87-ALC1/2007 19.09.2007	Status:Deferred
	HQ File :01/87/050/00093/AM08/	RLA File :03/94/040/00071/AM08/	Lic.No/Date:0310429004 10.05.2007	Defer Date:26.09.2007
Decision: Withdrawn as listed in NC Meeting No. 22/08 dated 12.09.2007 and deferred for 26.09.2007 .				

84	Case No.:2/14/87-ALC1/2007	Party Name:JAI CORP LIMITED	Meet No/Date:23/87-ALC1/2007 19.09.2007	Status:Deferred
	HQ File :01/87/050/00150/AM08/	RLA File :03/94/040/00162/AM08/	Lic.No/Date:0310432312 12.06.2007	Defer Date:26.09.2007
Decision: Withdrawn as listed in NC Meeting No. 22/08 dated 12.09.2007 and deferred for 26.09.2007 .				

89	Case No.:13/19/87-ALC1/2007	Party Name:SHAKUN POLYMERS LIMITED,	Meet No/Date:23/87-ALC1/2007 19.09.2007	Status:Deferred
	HQ File :01/87/050/00165/AM08/	RLA File :34/24/040/00066/AM08/	Lic.No/Date:3410019063 25.06.2007	Defer Date:26.09.2007
Decision: Withdrawn as listed in NC Meeting No. 22/08 dated 12.09.2007 and deferred for 26.09.2007 .				